



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,21st March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	PIL/34/2010 WITH OFFICENOTE	PARBOTI PRASAD GOSWAMI and 7 ORS Versus THE UNION OF INDIA and ORS	K K MAHANTA	MR.H R A CHOUDHURY MR.M U MAHMUD MR.A K TALUKDAR MR.F K R AHMED MR.P K R CHOUDHURY MR.A MATIN
2	WITH PIL/77/2010	INDIAN CONFEDERATION OF INDIGENOUS AND TRIBAL PEOPLE, NORTH EAST ZONE and 5 ORS Versus THE UNION OF INDIA and ORS	K K MAHANTA	MR.M U MAHMUD MR.A T SARKAR MR.M I HUSSAIN MR.S HOQUE MR.H R CHOUDHURY
3	PIL/57/2016 WITH OFFICENOTE	ASSAM ANDOLON SANGRAMI MANCHA Versus THE UNION OF INDIA and 13 ORS	MR. P PATHAK MR. D CHOUDHURY MR. S N KRISHNATRAYA	MR. D SAIKIA GA, ASSAM MR. S C BISWAS MR. S BISWAS ASSTT. S.G.I.
4	WA/225/2024	DIPA DAS Versus THE STATE OF ASSAM AND 14 ORS.	MR D K DAS MR H BETALA	GA, ASSAM
5	I.A.(Civil)/3560/2024 in WA/13416/2024	STATE OF ASSAM and ORS Versus M MEETEI NAGAMBA	MR. D NATH SR. GA, ASSAM	MR. J PATOWARY MR. V A CHOWDHURY
	WITH WA/13416/2024 (Filing Number)	THE STATE OF ASSAM AND 4 ORS Versus M MEETEI NGAMBA	DIPANKAR NATH	
6	I.A.(Civil)/153/2025 in WA/15662/2024	BHARAT KALITA Versus THE STATE OF ASSAM AND3 ORS	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS A MAJUMDER MR S PAUL	GA, ASSAM SC, GHC
	WITH WA/15662/2024 (Filing Number)	BHARAT KALITA Versus THE STATE OF ASSAM AND3 ORS	MR. A BHATTACHARYA	
7	I.A.(Civil)/673/2025 in WA/9356/2024	MAGAR KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MS. R GOGOI MS D DUTTA	SC, AG SC, IRRIGATION SC, FINANCE DEPTT.

	WITH WA/9356/2024 (Filing Number)	MAGAR KALITA Versus THE STATE OF ASSAM AND 5 ORS F	MR. P J SAIKIA	
8	I.A.(Civil)/751/2025 in WA/2161/2025	RUPAK PAUL Versus THE UNION OF INDIA	MR. R MAZUMDAR MR. D DEKA	DY.S.G.I. SC, I O C
	WITH WA/2161/2025 (Filing Number)	RUPAK PAUL Versus THE UNION OF INDIA	DAMODAR DEKA	
9	I.A.(Civil)/768/2025 in WA/15793/2024	HIMADRI SARKAR Versus THE STATE OF ASSAM AND ORS	MS A HUSSAIN SABRISH AHMED	SC, ELEM. EDU GA, ASSAM
	WITH WA/15793/2024 (Filing Number)	HIMADRI SARKAR Versus THE STATE OF ASSAM AND 5 ORS	S AHMED	
10	I.A.(Civil)/789/2025 in WA/3164/2025	THE BIZARI VENEER AND SAW MILLS LIMITED Versus UNION OF INDIA AND 10 OTHERS	DR. ASHOK SARAF MS. N UPADHYAY MR. P DAS MS. BANSHIKA PODDER	GA, ASSAM DY.S.G.I. SC, K A A C
	WITH WA/3164/2025 (Filing Number)	THE BIZARI VENEER AND SAW MILLS LIMITED Versus UNION OF INDIA	MR PRATYUSH DAS	
	WITH I.A.(Civil)/3166/2025 (Filing Number)	THE BIZARI VENEER AND SAW MILLS LIMITED Versus UNION OF INDIA AND 10 OTHERS	MR PRATYUSH DAS	
- FOR FRESH ADMISSION WITH STAY/BAIL -				
11	WP(C)/5626/2024	BISWA BHARATI NATH AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S K SINGH MR. A GANGULY MR B PUSHILAL MR. A DHANUKA	SC, HIGHER EDU GA, ASSAM SC, REVENUE
12	WA/79/2025	THE UNION OF INDIA AND 2 ORS. Versus JOYSHREE DUTTA AND ANR.	MR AJIT KUMAR DUTTA	MR. S C BISWAS FOR CAVEATOR
13	WITH WA/50/2025 CAVT. NO. 12342/024,	THE UNION OF INDIA Versus DHARMEN NAIDU	MR. A K DUTTA DY.S.G.I.	MR. S C BISWAS MS. J GHOSH FOR CAVEATOR
14	WITH WA/51/2025 CAVT. NO. 12342/024,	THE UNION OF INDIA Versus LAXMI DEVI	MR. A K DUTTA DY.S.G.I.	MR. S C BISWAS FOR CAVEATOR
15	WITH WA/52/2025 CAVT. NO. 12342/024,	THE UNION OF INDIA AND 2 ORS. Versus MANJUMA HAZARIKA AND ANR.	MR. A K DUTTA DY.S.G.I.	MR. S C BISWAS FOR CAVEATOR
16	WA/81/2025	ASIF MD MUSHARAF Versus THE STATE OF ASSAM AND 5 ORS	MR. A K PURKAYASTHA MR. B RAHMAN	SC, ELEM. EDU GA, ASSAM
17	WA/84/2025 CAVT. NO.026220/25,N	M/S GANGADHAR FISHERY CO OP SOCIETY LTD Versus THE STATE OF ASSAM AND 3 ORS	MR. A K SARMA MR H J TAMULI MR D KALITA	MR. B D KONWAR SR. ADV. GA, ASSAM MR H AGARWAL SC, FISHERY FOR CAVEATOR
	WITH I.A.(Civil)/767/2025 in WA/84/2025	M/S GANGADHAR FISHERY CO OP SOCIETY LTD Versus THE STATE OF ASSAM AND ORS	MR. A K SARMA MR H J TAMULI MR D KALITA	MR. B D KONWAR SR. ADV. GA, ASSAM MR H AGARWAL SC, FISHERY FOR CAVEATOR

18	WA/85/2025	SHALIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND ORS	MS. S B CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, TREASURY
19	WA/87/2025 B/O	SRI PHOTICK CHANDRA NEOG ALIAS PHATIK NEOG Versus THE STATE OF ASSAM	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	GA, ASSAM SC, GHC
	WITH I.A.(Civil)/777/2025 in WA/87/2025	SRI PHOTICK CHANDRA NEOG ALIAS PHATIK NEOG Versus THE STATE OF ASSAM	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	GA, ASSAM SC, GHC
20	WA/88/2025	HARI PRASAD DAS Versus THE STATE OF ASSAM AND ORS	MR H DAS MS. U HAZARIKA	
21	WA/89/2025	SKAMORD MINING PVT LTD AND ANR Versus THE UNION OF INDIA AND ORS	MR R SENSUA G KAUSHIK P KUNDU R A LAHKAR	DY.S.G.I. GA, AP
	WITH I.A.(Civil)/781/2025 in WA/89/2025	SKAMORD MINING PVT LTD AND ANR Versus THE UNION OF INDIA AND ORS	MR R SENSUA G KAUSHIK P KUNDU R A LAHKAR	DY.S.G.I. GA, AP
22	WA/90/2025	TASSOALLOYS PRIVATE LTD AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR R SENSUA G KAUSHIK P KUNDU R A LAHKAR	DY.S.G.I. GA, AP
	WITH I.A.(Civil)/784/2025 in WA/90/2025	TASSO ALLOYS PRIVATE LTD AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR R SENSUA G KAUSHIK P KUNDU R A LAHKAR	DY.S.G.I. GA, AP
23	WA/91/2025	TASSO ALLOYS PVT LTD Versus THE UNION OF INDIA AND ORS	MR R SENSUA G KAUSHIK P KUNDU R A LAHKAR	DY.S.G.I. GA, AP
	WITH I.A.(Civil)/786/2025 in WA/91/2025	TASSO ALLOYS PVT LTD Versus THE UNION OF INDIA AND ORS	MR R SENSUA G KAUSHIK P KUNDU R A LAHKAR	DY.S.G.I. GA, AP
24	WA/92/2025	TASSO ALLOYS PVT LTD Versus THE UNION OF INDIA AND ORS	MR R SENSUA G KAUSHIK P KUNDU R A LAHKAR	DY.S.G.I. GA, AP
	WITH I.A.(Civil)/787/2025 in WA/92/2025	TASSO ALLOYS PVT LTD Versus THE UNION OF INDIA AND ORS	MR R SENSUA G KAUSHIK P KUNDU R A LAHKAR	DY.S.G.I. GA, AP
25	WP(C)/1544/2025 CAVT. NO.017020/25,N	UNION OF INDIA AND 2 ORS. Versus CHANDAN SINGH AND 2 ORS	MR. S C KEYAL (SR. S.C, CENTRAL BOARD OF INDIRECT TAXES (CBIC)) MS. NITUMA KAKATI KAUSHIK JAIN	MR S NATH (FOR CAVEATOR) MS. R BHARALI (FOR CAVEATOR)
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
26	WA/28/2025	HITESH DEKA AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR C GOSWAMI	SC, AG SC, FINANCE DEPTT.
27	WA/67/2025 FIXED	RAJDEEP RAJKHOWA Versus SWAGATAM BORHAJOWAL AND 3 ORS	MS R SAHA MR. H BURAGOHAIN	MR. P N GOSWAMI (R-2,3) MR. C SHARMA (R1)
28	WP(C)/1576/2025	THE UNION OF INDIA AND 3 ORS. Versus SMT. MOU MAZUMDAR	MRS. R DEVI (C.G.C.)	

29	WP(C)/1585/2025	ALTAH HUSSAIN CHOUDHURY AND ANR Versus THE COMMISSONER AND SECRETARY TO THE GOVT. OF ASSAM AND 6 ORS	MR. JUNM LASKAR MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	SC, CO OP GA, ASSAM SC, SEC. EDU.
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
30	WA/287/2023	THE STATE OF ASSAM AND ANR. Versus DIPAK GOGOI AND 4 ORS.	GA, ASSAM	
31	WP(C)/3873/2024	DIBAKAR BASFORE AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR A DASGUPTA MS B DAS MR J K SHARMA	GA, ASSAM MR. P S BHATTACHARYYA(CGC) (r-7) MR H K DAS (R-3,6) MR H K DAS (R-3,6) MR N K SARMA(R-3,6) MR N K SARMA(R-3,6) DY.S.G.I.
32	PIL/4/2025	MUKUT CHANDRA DEKA Versus THE STATE OF ASSAM AND 10 ORS	MR. M BHAGABATI MS. B TALUKDAR	GA, ASSAM SC, REVENUE
HEARING				
33	PIL/60/2022	JUSTICE (RETD.) MR. BASU DEO AGARWAL Versus THE UNION OF INDIA AND 4 ORS.	MR D DEKA MR N J KUMAR	GA, ASSAM ASSTT.S.G.I.
34	WA/289/2022 CAVT. NO.09182/022,	THE STATE OF ASSAM Versus ASHISH NATH AND ANR.	SC, P AND R.D. MR. K KONWAR MR. S DUTTA	MR. K N CHOUDHURY (R1) MR. J M A CHOUDHURY MR. A B T HAQUE FOR CAVEATOR
35	WA/414/2023	BHASKAR OJAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	GA, ASSAM
36	WA/37/2024	AGRICULTURAL AND PROCESSED FOOD PRODUCTS EXPORT DEVELOPMENT AUTHORITY (APEDA) Versus UNION OF INDIA AND 2 ORS F	MR C P SHARMA MR. K R BOROOAH	MR. L C DEY (r-2) MR. C K S BARUAH MR H Dey (r-2) DY.S.G.I.
	WITH I.A.(Civil)/333/2024 in WA/37/2024	AGRICULTURAL AND PROCESSED FOOD PRODUCTS EXPORT DEVELOPMENT AUTHORITY (APEDA) Versus UNION OF INDIA AND 2 ORS F	MR C P SHARMA MR. K R BOROOAH	MR. L C DEY (r-2) MR. C K S BARUAH MR H Dey (r-2) DY.S.G.I.
37	WA/107/2024	ARUP SINHA Versus THE POWER GRID CORPORATION OF INDIA LTD AND 3 ORS	MR. K N CHOUDHURY MR. R J DAS	MS. P BARUAH (R4) SC, POWER GRID

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LEAVE NOTE OF ADVOCATES FOR 21/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
3)	MR B D DAS	12-03-2025	To	21-03-2025
4)	MR. J P SHARMA	08-03-2025	To	25-03-2025
5)	MD. H BHUYAN	11-03-2025	To	30-04-2025
6)	MS S DAS	11-03-2025	To	21-03-2025
7)	MS. S SARMA	20-03-2025	To	21-03-2025
8)	MR I RAFIQUE	14-03-2025	To	04-04-2025
9)	MS. B BHUYAN	17-03-2025	To	21-03-2025
10)	MS. S G BARUAH	17-03-2025	To	21-03-2025

11)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
12)	MR. A K DAS	18-03-2025	To	01-05-2025
13)	MR D BARUAH	20-03-2025	To	29-03-2025
14)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
15)	MR. N ISLAM	24-03-2025	To	04-04-2025
16)	MR. A K DUTTA	20-03-2025	To	22-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,21st March 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/154/2025	DR HARI RAM DAS Versus CHANDAN SARMA AND 3 ORS	MR. S K DEKA MR. M DAS	
2	Cont.Cas(C)/157/2025	DINAMANI HALOI Versus AKASH DEEP AND ANR	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	
3	Cont.Cas(C)/158/2025	DINAMANI HALOI Versus AKASH DEEP AND ANR	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	
4	Cont.Cas(C)/159/2025	DHAMOR RAIJAN FISHERY COOPERATIVE SOCIETY LTD. Versus PRASANTA BORKAKATI	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	
5	Cont.Cas(C)/164/2025	DINAMANI HALOI Versus AKASH DEEP AND ANR	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	
6	WP(C)/1028/2025 FIXED	BIJOY DEORI Versus THE STATE OF ASSAM AND 5 ORS	MR. P BORAH MRS K M SAIKIA	SC, RMSA SC, SEC. EDU. SC, SSA
	WITH			
7	WP(C)/1022/2025	MOLAY PAUL Versus THE STATE OF ASSAM AND 5 ORS	MR. P BORAH MRS K M SAIKIA	SC, RMSA SC, SEC. EDU. SC, SSA
	WITH			
8	WP(C)/1024/2025	INTAZ ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. P BORAH MRS K M SAIKIA	SC, RMSA SC, SEC. EDU. SC, SSA
	WITH			
9	WP(C)/1025/2025	MOLAY PAUL Versus THE STATE OF ASSAM AND 5 ORS	MR. P BORAH MRS K M SAIKIA	SC, RMSA SC, SEC. EDU. SC, SSA
	WITH			
10	WP(C)/1027/2025	DULEN GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR. P BORAH MRS K M SAIKIA	SC, RMSA SC, SEC. EDU. SC, SSA

11	WP(C)/1298/2025 B/O	MAMONI YESMIN Versus THE UNION OF INDIA AND 6 ORS.	MR. M I HUSSAIN MR. R ISLAM N. UDDIN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
12	WP(C)/1418/2025 FIXED	ABDUL AHAD MUKTER Versus THE STATE OF ASSAM AND ORS	MR. P P DUTTA MS P SARMA MS. P P DAS	SC, P AND R.D. GA, ASSAM
13	WP(C)/1546/2025	KIRTI SUNDAR BARMAN Versus THE STATE OF ASSAM AND 2 ORS.	MR M A ISLAM MR J I MONDAL	GA, ASSAM SC, PWD
14	WP(C)/1549/2025	SARAT DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MR G RAHUL MR. D M NATH	SC, IRRIGATION SC, FINANCE DEPTT.
15	WP(C)/1556/2025	REJINA BIBI Versus THE UNION OF INDIA AND 6 ORS.	MR. M I HUSSAIN N. UDDIN MR. N ISLAM R KHA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
16	WP(C)/1558/2025	CHANDRA MOHAN SARMAH Versus THE UNION OF INDIA	MRS. K K CHOUDHURY	DY.S.G.I. SC. WATER RESOURCE DEPTT.
17	WP(C)/1561/2025	MD JIYAU PASA Versus THE STATE OF ASSAM	MD S HOQUE	SC, P W D
18	WP(C)/1567/2025	SRI UTPAL TALUKDAR Versus THE STATE OF ASSAM	MR. N NATH MR N TALUKDAR MS N RABHA	SC, FISHERY
19	WP(C)/1570/2025	THE BANDALIGAON (RESERVE) MIN S.S. LTD. Versus THE STATE OF ASSAM	MR B SINHA MR. N BORUAH	GA, ASSAM SC, FISHERY
20	WP(C)/1575/2025	SABIRAN NESSA ALIAS SUBIA KHATUN Versus THE UNION OF INDIA	MR E AHMED MRS. M TALUKDAR MR. N I KHAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
21	WP(C)/1579/2025	SRI NABAJYOTI MALAKAR Versus THE STATE OF ASSAM AND ORS	MR. S D PURKAYASTHA MR S CHOUDHURY	GA, ASSAM SC, HEALTH
22	WP(C)/1589/2025	M/S BISWAJIT BARUAH Versus INDIAN OIL CORPORATION LIMITED AND 5 ORS.	MR. M K DAS	SC, I O C
23	WP(C)/1594/2025	BIOCARE ASSOCIATES Versus THE STATE OF ASSAM	MR B P BORAH MR. U S BORA A KALITA MISS. J GOGOI	SC. AGRICULTURE SC, FINANCE SC. ASSAM SEED CORPN.
24	WP(C)/1596/2025	LEISURE LANE Versus THE STATE OF ASSAM	MR B P BORAH MR H MAZUMDER A KALITA MISS. J GOGOI	SC. AGRICULTURE SC. ASSAM SEED CORPN. SC, FINANCE
25	WP(C)/1604/2025 CAVT. NO.026420/25,N WITH CAVT. 264/2025	OVAL PROJECTS ENGINEERING PRIVATE LIMITED Versus OIL AND NATURAL GAS CORPORATION LIMITED	MS M HAZARIKA MS. S NEWAR MS V V THANYU	SC, OIL
26	WP(C)/1605/2025	SRI RAJANI KANTA DAS Versus THE STATE OF ASSAM	MR. K SINGHA MR P J PATAR W AKHTAR	GA, ASSAM
ADMISSION				
27	WP(C)/3513/2022	BIKASH SARMA Versus THE UNION OF INDIA AND 6 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	SC, PWD ROAD MR. S K MEDHI ASSTT.S.G.I.

28	WP(C)/4231/2022	MALAY DAS Versus THE PRINCIPAL SECRETARY BTC AND 2 ORS	MR. D SARMAH MR. S. J. SAHARIAH	MR B GOGOI, SC, GAD SC, BTC
29	WP(C)/5797/2022	ABUL KASHEM CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. A K SARMA MR H J TAMULI MR D KALITA	SC, P AND R.D. GA, ASSAM
30	WP(C)/6081/2022	M/S H.R.D. COMMERCIAL AND INDUSTRIAL SECURITY FORCE PVT. LTD. Versus THE UNION OF INDIA AND 4 ORS.	MR. S SAHU MR. M K ALI	ASSTT.S.G.I. SC, ASSAM UNIVERSITY
31	WP(C)/2002/2023 FIXED	ANUP TRADE AND TRANSPORT (P) LTD Versus UNION OF INDIA AND 5 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MR H K SARMA	MR. P K ROY (r-2 TO 6) MR. S K CHAKRABORTY (r-2 TO 6) MRS. A CHAKRABORTY (r-2 TO 6) MS. M DUTTA (r-2 TO 6) DY.S.G.I. SC, F C I
32	WP(C)/2755/2023	PANKAJ KUMAR SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. S K GHOSH MS F AHMED	GA, ASSAM SC, PWD
33	WP(C)/5433/2023	AHMAD HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	SC, HEALTH
34	WP(C)/940/2024	PRAKASH PHUKAN Versus THE UNION OF INDIA AND 4 ORS	MR. M DUTTA MR K M BORA	GA, ASSAM MR. S S ROY (R-2,3) MR. S BORTHAKUR (R-2,3) ASSTT.S.G.I.
35	WP(C)/1386/2024 FIXED	SAHIL AKHTAR Versus THE STATE OF ASSAM AND 2 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT MS B H SHIRIN	SC, PWD
36	WP(C)/4604/2024 FIXED	HIMSIKHA DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
37	WP(C)/4755/2024 FIXED	NAYANMONI CHOUDHURY Versus THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
38	WP(C)/4784/2024 FIXED	MANORANJAN CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
39	WP(C)/5049/2024	EGIS INDIA CONSULTING ENGINEERS PVT.. LTD. AND ANR Versus THE STATE OF ASSAM AND 2 ORS.	MR SAURADEEP DEY	MR. D SAIKIA (R-2,3) GA, ASSAM MR. S BORA(R-2,3)
40	WP(C)/5310/2024 FIXED	JAYANTA KALITA Versus THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN SMTI H DEVI	GA, ASSAM
41	WP(C)/5370/2024 FIXED	TOPASH SAIKIA Versus THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
42	WP(C)/5522/2024	ROSHAN TERON Versus THE STATE OF ASSAM AND 5 ORS	MR. A K PURKAYASTHA MR. N K MURRY MS P TOKBIPI S DEB P HAJONG	GA, ASSAM MR. S R GOGOI (R-4,5) MS H TERANGPI(R-4,5) SC, K A A C
43	WP(C)/6763/2024 B/O	KALYAN KR. KALITA AND 8 ORS. Versus THE STATE OF ASSAM AND 15 ORS.	MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	GA, ASSAM SC, EXCISE DEPTT.

44	WP(C)/455/2025 FIXED	M/S KRISHNA ENTERPRISE AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI MR. A KHANDAKAR	SC, A S C SC, AGRI. DEPARTMENT SC, FINANCE DEPTT.
	WITH			
45	WP(C)/3882/2023	M/S R AND D ASSOCIATES AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI	SC. AGRICULTURE SC. ASSAM SEED CORPN. SC, FINANCE
	WITH			
46	WP(C)/3903/2023	M/S KHAN BROTHERS AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER MR H MAZUMDER MISS. J GOGOI	MR. S CHAMARIA SC, AGRI. DEPARTMENT SC, FINANCE SC. ASSAM SEED CORPN.
	WITH			
47	WP(C)/476/2025	M/S J.K. COMMERCIAL AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI MR. A KHANDAKAR	SC, A S C SC, AGRI. DEPARTMENT SC, FINANCE DEPTT.
	WITH			
48	WP(C)/559/2025	M/S LEISURE LANE Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MISS. J GOGOI MR. A KHANDAKAR	SC, FINANCE SC, AGRI. DEPARTMENT SC. ASSAM SEED CORPN.
	WITH			
49	WP(C)/565/2025	M/S GARV ENTERPRISE AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR H MAZUMDER MISS. J GOGOI MR. A KHANDAKAR	SC, A S C SC, AGRI. DEPARTMENT SC, FINANCE
	WITH			
50	WP(C)/576/2025	M/S SHAKTI CORPORATION AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR H MAZUMDER MISS. J GOGOI MR. A KHANDAKAR	SC, A S C SC, AGRI. DEPARTMENT SC, FINANCE
	WITH			
51	WP(C)/577/2025	M/S MAHALAXMI ENTERPRISE Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR H MAZUMDER	SC, AGRI. DEPARTMENT SC. ASSAM SEED CORPN. SC, FINANCE
		ORDERS		
52	WP(C)/2225/2018	DINESH BHUYAN Versus THE STATE OF ASSAM AND 15 ORS	MR. K GOSWAMI MS. A NEOG MR. A SANDILYA	SC, WATER RESOURCE
53	Cont.Cas(C)/286/2021	ZAKIR HUSSAIN AND 3 ORS Versus JISHNU BARUA, IAS AND 5 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM	
54	Cont.Cas(C)/332/2021	PREMDHAN DAS Versus ANURADHA ADHIKARI SARMA	MR B D DAS MR D KALITA MS A BHUYAN	MR. A SARMA MR H KALITA
55	Cont.Cas(C)/678/2022	GUNAJIT BAYAN Versus ANURAG GOEL, IAS	MR. U K NAIR MR. A BORO MS. D MAHANTA	MR. D SAIKIA (R-2) MR. S BORA (R-2) MR. R K MUSHAHARY (R-2)
56	Cont.Cas(C)/679/2022	GUNAJIT BAYAN Versus ANURAG GOEL, IAS	MR. U K NAIR MR. A BORO MS. D MAHANTA	MR. D SAIKIA (R-2) MR. B CHOUDHURY (R-2) MR. S BORA (r-2)
57	Cont.Cas(C)/697/2022	PREMJIT BORO Versus ANURAG GOEL AND ANR	MR. A BORO MS. D MAHANTA	MR. D SAIKIA(R-2) MR. S BORA(R-2) MR. S R RABHA MR. R K MUSHAHARY(R-2)
58	WP(C)/5770/2023	ABED ALI Versus THE STATE OF ASSAM AND 6 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, P AND R.D. GA, ASSAM

59	Cont.Cas(C)/289/2024	FATIMA YUVA SELF HELP GROUP Versus NRIPENDRA KUMAR SARMA	MR M Z SHAH MD P RAHMAN	MR. P N GOSWAMI (R-1) MR. R R Gogoi (R-1) MS. M KALITA (R-1)
60	Cont.Cas(C)/672/2024 FIXED	PRADIP KUMAR DAS Versus CHANDAN SHARMA AND 4 ORS.	MR K JAIN S A BAKHTIAR	MS M DAS(R-1) MS M DAS(R-1)
61	Cont.Cas(C)/673/2024 FIXED	PRADIP KUMAR DAS Versus CHANDAN SHARMA AND 3 ORS.	MR K JAIN S A BAKHTIAR	MS M DAS (R-1,3) MS M DAS (R-1,3) MS M DAS (R-1,3)

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LEAVE NOTE OF ADVOCATES FOR 21/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
3)	MR B D DAS	12-03-2025	To	21-03-2025
4)	MR. J P SHARMA	08-03-2025	To	25-03-2025
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6)	MS S DAS	11-03-2025	To	21-03-2025
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13)	MR D BARUAH	20-03-2025	To	29-03-2025
14)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
15)	MR. N ISLAM	24-03-2025	To	04-04-2025
16)	MR. A K DUTTA	20-03-2025	To	22-03-2025



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10:30 AM to 1:00 PM

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[For Friday,21st March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1346/2025	HASNA KHATUN ALIAS HASENA KHATOON Versus THE UNION OF INDIA AND 7 ORS	MR. S A AHMED MR. F A AHMED A. KHANAM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
2	WP(C)/1563/2025	MD. SALAH AHMED ALIAS SALE AHMED Versus UNION OF INDIA AND 6 ORS	MR A N AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
3	WP(C)/1577/2025	MD MOJID ALI @ MOJID ALI MIAH @ MAJID ALI Versus THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
	WITH I.A.(Civil)/793/2025 in WP(C)/1577/2025	MD MOJID ALI @ MOJID ALI MIAH @ MAJID ALI Versus THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
ADMISSION				
4	WA/394/2024 FIXED, WITH OFFICE NOTE	ASMA KHATUN Versus THE COMMISSIONER AND SECRETARY AND 3 ORS	MR. A Z AHMED MR. A KHALEK	GA, ASSAM
5	WP(C)/6486/2024 WITH LCR	LAL BHANU NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. S D PURKAYASTHA MR G JALAN S FAZIL	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
6	WP(C)/6663/2024 WITH LCR	MD. ALA UDDIN Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI B BARMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.

7	WP(C)/6987/2024 FIXED	CHAND MIYA @ CHAN MIAY @ SAN MIYA Versus THE UNION OF INDIA AND 6 ORS.	G UDDIN P ADHIKARI MR A K AZAD	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
8	WP(C)/1091/2025 FIXED	SMT LEENA HAZARIKA Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH MS. S NATH	GA, ASSAM SC, F.T

ORDERS

9	MC/8/2025 WITH OFFICE NOTE, IN WA/309/2024 (D/O) in WA/309/2024	M/S PHEROS STRUCTURRAL PVT AND ANR Versus THE ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION AND ORS	HARI PRASAD GUWALA	SC, AIDC
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LEAVE NOTE OF ADVOCATES FOR 21/03/2025

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16)	MR. A K DUTTA	20-03-2025	To	22-03-2025



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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./840/2025	ABDUL JALIL Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU S W HUSSAIN	PP, ASSAM
MOTION				
2	AB/648/2025	SRI SHAHJAHAN ALI Versus THE STATE OF ASSAM	MR. A A R KARIM MR S RAHMAN	PP, ASSAM
3	AB/652/2025	AINAL HOQUE AND 5 ORS Versus THE STATE OF ASSAM AND ANR.	MR M AHMED A. K. KANU S W HUSSAIN	PP, ASSAM
BAIL HEARING (BA)				
4	Bail Appln./296/2025 WITH OFFICE NOTE, FIXED	SRI JAGJEET SINGH Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. N SARKAR MS. K DEY	PP, ASSAM
5	Bail Appln./376/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD MOHI UDDIN AHMED @ MD MAHI UDDIN AHMED @ MOIN UDDIN Versus THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE K A SODIAL	PP, ASSAM
6	Bail Appln./379/2025 FIXED	ABJAL HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
7	Bail Appln./390/2025 WITH CASE RECORD(SCANNED COPY), FIXED	NARAYAN KONWAR Versus THE STATE OF ASSAM AND ANR.	MR SARFRAZ NAWAZ SAMIM RAHMAN TAWHID LASKAR	MR. P BORAH (R-2) PP, ASSAM
8	Bail Appln./652/2025	NARAYAN KONWAR Versus THE STATE OF ASSAM AND ANR	MS P DAS LEGAL AID COUNSEL	PP, ASSAM
9	Bail Appln./429/2025 FIXED	DEVAJIT BHUYAN @ DEBOJIT BHUYAN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM	PP, ASSAM
10	Bail Appln./434/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SRI PRAMOD KUMAR Versus UNION OF INDIA	MR. N N B CHOUDHURY MS. K DEY	SC, NCB
11	Bail Appln./598/2025 FIXED	SALEH AHMED Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS. U NANDA MS. J GHOSH MR. A K DAS	PP, ASSAM

12	Bail Appln./651/2025 FIXED	SEWALI BORO ALIAS SEWALI PATGIRI BORO Versus THE STATE OF ASSAM	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	PP, ASSAM
<u>BAIL HEARING</u>				
13	AB/380/2025 WITH OFFICE NOTE, FIXED	ROKIBUL ISLAM @ RAKIBUL ALI Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA MS. F RAHMAN	MR. M ALI (R-2) MD. ANARUL ISLAM(R-2) PP, ASSAM
14	AB/400/2025 FIXED	SRI RAHUL KR DUTTA Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
15	AB/500/2025 FIXED	DURLOV PROTIM BORUAH Versus THE STATE OF ASSAM	MR. R DE MR P NEOG MS. D PATHAK	PP, ASSAM
16	AB/561/2025 FIXED	RAKIB MONDOL Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM MR. S UDDIN F KHATUN	PP, ASSAM
17	AB/574/2025 FIXED	SRI PUNYADHAR KURMI Versus THE STATE OF ASSAM	MR H P GUWALA MR. A BORO MS N NEWME	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
3)	MR B D DAS	12-03-2025	To	21-03-2025
4)	MR. J P SHARMA	08-03-2025	To	25-03-2025
5)	MD. H BHUYAN	11-03-2025	To	30-04-2025
6)	MS S DAS	11-03-2025	To	21-03-2025
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15)	MR. N ISLAM	24-03-2025	To	04-04-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1188/2025 FIXED	ABINASH DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MRIDUNIL M KASHYAP	SC, HIGHER EDU SC, HIGHER EDU SC, U G C
2	WP(C)/1282/2025 FIXED	MOYMUN NESSA LASKAR Versus THE STATE OF ASSAM AND 7 ORS.	MR. M DUTTA L DEKA	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE DEPTT.
3	WP(C)/1547/2025	DR ATUL BORA Versus THE STATE OF ASSAM AND 2 ORS	MR D SARMA MS. S NAZNEEN MR. R BISWAS	SC, HIGHER EDU
4	WP(C)/1548/2025	PUNYESWAR CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	DR G J SHARMA MS. S BORA MR. P BORAH	SC, ELEM. EDU SC, FINANCE
5	WP(C)/1550/2025	NURUL HOQUE Versus THE STATE OF ASSAM AND 2 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM
6	WP(C)/1551/2025	MD. OHIDUZ ZAMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. S BORA MS J RAJKUMARI	SC, HIGHER EDU SC, AG SC, FINANCE DEPTT.
7	WP(C)/1560/2025	RENUMA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. N BORAH MR M.J. BHARALI	SC, ELEM. EDU SC, FINANCE
8	WP(C)/1564/2025	DR. RAJIB DAS Versus THE STATE OF ASSAM AND 7 ORS.	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, HIGHER EDU SC, U G C SC, ASSAM UNIVERSITY
9	WP(C)/1566/2025	SUSHILA GOOR Versus THE STATE OF ASSAM	MR. A BURAGOHAIN MR. M KHAN MS J AKTAR	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM SC, FINANCE
10	WP(C)/1573/2025	MOFIAL HOQUE AND 26 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M R KHANDAKAR MR. A ROHMAN	GA, ASSAM SC, SEC. EDU.
11	WP(C)/1580/2025	GEETA DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. M DUTTA MS S DEV	SC, ELEM. EDU GA, ASSAM SC, AG SC, TREASURY SC, FINANCE

12	WP(C)/1583/2025	SMTI JAYA KONWAR Versus THE STATE OF ASSAM AND 7 ORS	MR. N BORAH MR M.J. BHARALI	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
13	WP(C)/1584/2025	ASAR UDDIN Versus THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MS J AKTAR	SC, SEC. EDU.
14	WP(C)/1591/2025	BAHARUL ISLAM Versus THE STATE OF ASSAM AND ANR	MRS. K DEVI MR. A DEKA MS S A KHALIFA	SC, ELEM. EDU
15	WP(C)/1593/2025	SIDDHARTHA SHANKAR SARMAH AND ANR Versus DIBRUGARH UNIVERSITY AND 4 ORS.	MR. P J SAIKIA, SR. ADV MS M NIROLA MR K J SAIKIA	SC, DIB. UNIVERSITY
16	WP(C)/1600/2025	DIPMONI BORA AND 8 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR M KHAN	SC, ELEM. EDU SC, SEC. EDU.
17	WP(C)/1602/2025	DR MANIKA BARO Versus THE STATE OF ASSAM AND 5 ORS. ADMISSION	MR. R SARMA MAHIBUR RAHMAN MR R SARKAR	SC, HIGHER EDU
18	WP(C)/108/2024 PART-HEARD	SAJAL DAS AND 24 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY (P-17) MR. A K DUTTA MR. B PURKAYASTHA (P-17) MR. B ZAMAN	SC, ELEM. EDU SC, FINANCE
19	WP(C)/5551/2021	AMRIT NAYAN BARUAH Versus THE GAUHATI UNIVERSITY AND 2 ORS	MR D BORUAH MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	MR. A K DAS (R-3) MR. M J GOGOI (R-3) SC, G U
20	WP(C)/3456/2022 FIXED	SULEMAN ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. P D NAIR MR. M K HUSSAIN MR. H ROHMAN MR K U AHMED MR. A AHMED M ALOM	MR. T J MAHANTA (R-6) MR. P P DUTTA (R-6) MR. A BORUA (R-6) MR T GOGOI (R-6) SC, SEC. EDU.
21	WP(C)/3944/2023	DUKHI RAM RAY Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, ELEM. EDU GA, ASSAM MS. S D SAIKIA (r-6)
22	WP(C)/6585/2023	DEEPAK DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM	SC, ELEM. EDU MR S C DAS (R-5) P BURAGOHAIN (R-5) MR. C. SHIL (R-5) SC, BTC
23	WP(C)/7462/2023	LABANYA DEKA Versus THE STATE BANK OF INDIA AND 4 ORS	MR H TALUKDAR MRS. M DEKA MR. K D SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
24	WP(C)/7515/2023 FIXED	ABUAL HUSSAIN SK Versus THE STATE OF ASSAM AND 7 ORS	MR J ABEDIN MR. K A MAZUMDER MR E AHMED MR A HAI T MAZUMDER	SC, ELEM. EDU GA, ASSAM MR. I H LASKAR (r-7) MR. P K DEKA (r-7) MR. P DAIMARY (r-7) MR. R. KARIM (r-7) MR M Z RAHMAN (r-8) SC, SSA
25	WP(C)/2779/2024 FIXED	HIRANYA KUMAR CHOUDHURY Versus THE STATE OF ASSAM AND 11 ORS	MR. P GOSWAMI MR R SINGHA MS S PATOWARY	SC, HIGHER EDU MR. D P CHALIHA (r-7) MR. U P CHALIHA (r-7) DR P AGARWAL(R-6) MS M ROY (r-7) SC, FINANCE SC, U G C

26	WP(C)/2945/2024 FIXED	DR. JAYASHREE SARMAH Versus THE STATE OF ASSAM AND 9 ORS	MR. P GOSWAMI MR R SINGHA MS S PATOWARY	SC, HIGHER EDU MR. D P CHALIHA (r-6) MR. U P CHALIHA (r-6) DR P AGARWAL (SC, UGC) MS M ROY (r-6) SC, U G C SC, FINANCE SC, HIGHER EDU
27	WP(C)/3735/2024	BHASKAR KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR D K DAS MR. M KHATANIAR	SC, HIGHER EDU
28	WP(C)/3868/2024 CAVT. NO.07192/024,	DR. BHASKAR KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR D K DAS MR H BETALA	SC, HIGHER EDU MR. T J MAHANTA (R- 5, 6) MR. P P DUTTA (R- 5, 6) MR. A BORUA (R- 5, 6) MR. R ISLAM SC, EDU FOR CAVEATOR

ORDERS

29	Cont.Cas(C)/366/2020 FIXED	MOINUL HOQUE AND ANR. Versus PREETAM SAIKIA AND ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM	MR S M T CHISTIE (R1,3,6) MR. R MAZUMDAR (R1) MR. N J KHATANIAR(R-11) MR B KAUSHIK (R-11)
WITH				
30	Cont.Cas(C)/376/2020	RATAN CHANDRA SHIL AND 2 ORS. Versus PREETAM SAIKIA AND ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM SC, EDU	MR. D SAIKIA MR S M T CHISTIE MS. P CHAKRABORTY MR. N J KHATANIAR (R-11) MR B KAUSHIK (R-11) MS. N BORDOLOI SC, F.DEPTT.
31	WP(C)/4652/2023 FIXED	SURAJIT ROY Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MR. H BURAGOHAIN	SC, HIGHER EDU MR. S K SINHA (R6) SC, BTC
32	WP(C)/5482/2023	KARUNAKAR BORAH Versus DIBRUGARH UNIVERSITY AND 3 ORS	MR. P J SAIKIA, SR. ADV MS M NIROLA	MR. K N CHOUDHURY (r-1 to 4) MR. R M DEKA (r-1 to 4) MR. D J DAS (r-1 to 4) MS N MAHANTA (r-1 to 4) N GAUTAM (r-1 to 4)
33	Cont.Cas(C)/172/2024 FIXED	MUKUL KUMAR DEKA Versus POMI BARUAH	MR J ABEDIN MR N SARMA	MR. K GOGOI MR. A R TAHBILDAR
34	Cont.Cas(C)/682/2024 FIXED	TAPASI NATH Versus MAMATA HOJAI, AES AND 3 ORS.	MR. S K DAS MR R KARIM MR A I TALUKDAR	MR B DEURI (R-2)
35	I.A.(Civil)/3074/2024 FIXED in WP(C)/4569/2024	M/S INSTITUTE OF PUBLIC HEALTH AND RESEARCH, BALIPARA Versus THE STATE OF ASSAM AND 5 ORS	MD. A SAHAD B.L. SARMA MR. M H ALI	GA, ASSAM SC, HEALTH AND F W
WITH				
WP(C)/4569/2024				
36	WP(C)/4422/2024	USHA RANI DUTTA KONWAR Versus THE STATE OF ASSAM AND 6 ORS	MR. C BORUAH MR. R BORO MR A BORUAH MS. L GOGOI	GA, ASSAM MR. A. AHMED (R-6) MR. G PEGU GA, ASSAM SC, SSUHS SC, HEALTH SC, ELEM. EDU

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LEAVE NOTE OF ADVOCATES FOR 21/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
3)	MR B D DAS	12-03-2025	To	21-03-2025
4)	MR. J P SHARMA	08-03-2025	To	25-03-2025
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11)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
12)	MR. A K DAS	18-03-2025	To	01-05-2025
13)	MR D BARUAH	20-03-2025	To	29-03-2025
14)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
15)	MR. N ISLAM	24-03-2025	To	04-04-2025
16)	MR. A K DUTTA	20-03-2025	To	22-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,21st March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6516/2024	SAHIM AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR. S A HUSSAIN MR D J HALOI L HANGZO	GA, ASSAM
2	Cont.Cas(C)/152/2025	MANASH JYOTI BORGHAIN Versus DR RAVI KOTA	MR B P BORAH MR P J DUTTA MISS. J GOGOI MR. A KHANDAKAR MR J. B. CHOUDHURY	
3	Cont.Cas(C)/153/2025	NAZIM UDDIN LASKAR Versus PABITRA RAM KHAUND, IAS AND 3 ORS.	MR H TALUKDAR MR. K D SARMA	
4	Cont.Cas(C)/162/2025	MUKESH CHANDRA Versus VIKAS LAKHERA AND ANR	MR A KHANIKAR R L CHUTIA MR. N SAIKIA	
5	Cont.Cas(C)/163/2025	WASIM AHMED Versus MUNINDRA NATH NGATEY, ACS	MR T N SRINIVASAN MR P BHARDWAJ	
6	WP(C)/896/2025 FIXED	DR BISHRUTA GOSWAMI Versus THE STATE OF ASSAM AND 3 ORS.	MR U S BORGHAIN MS. M D BORAH MR. R B GOHAIN MR R B GOSWAMI M DAS	SC, D M E MR. D.P. BORAH, SC, HEALTH AND F W
7	WP(C)/1405/2025 FIXED	SMT JULI BORAH DEKA Versus THE STATE OF ASSAM AND 7 ORS	MR. N BORAH MR. U S BORA MR M.J. BHARALI	GA, ASSAM SC, FINANCE SC, HEALTH
8	WP(C)/1440/2025 FIXED	ROBIN KONWAR Versus THE UNION OF INDIA	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN N CHAKRABARTY N CHAKRABARTY	DY.S.G.I.
9	WITH WP(C)/1441/2025	MD ASSADUR RAHMAN Versus THE UNION OF INDIA	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN N CHAKRABARTY	DY.S.G.I.
10	WP(C)/1444/2025 FIXED	JOGANANDA DAS Versus THE UNION OF INDIA AND 6 ORS.	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN N CHAKRABARTY	MS. B SARMA (C.G.C) DY.S.G.I.

11	WITH WP(C)/1447/2025	PANKAJ DEB Versus THE UNION OF INDIA AND 6 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN N CHAKRABARTY	MS. B SARMA (C.G.C) DY.S.G.I.
12	WP(C)/1541/2025	ANUJ CHAUHAN Versus THE UNION OF INDIA AND 8 ORS.	MD H R AHMED M BEGUM	DY.S.G.I.
13	WP(C)/1542/2025	SUMON SINHA AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MR. B PURKAYASTHA J.P. BARUAH	SC, FINANCE AND TAXATION
14	WP(C)/1543/2025	SMTI AILOTA KALITA Versus THE UNION OF INDIA AND 4 ORS.	MR. P P BORTHAKUR MAYUR DAS MR. T KALITA MS IVY HUSSAIN	DY.S.G.I. SC, FINANCE SC, HEALTH
15	WP(C)/1555/2025	SARAT CHANDRA KALITA Versus THE SECRETARY OF BOARD OF SECONDARY EDUCATION	MR. A K SHARMA M DEVI	SC, SEBA
16	WP(C)/1559/2025	DHIREN BORAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. A BHATTACHARYYA	GA, ASSAM SC, FINANCE DEPTT.
17	WP(C)/1562/2025	KIRAN KAKATI Versus THE STATE OF ASSAM AND 4 ORS.	MR C GOSWAMI	GA, ASSAM SC, AG
18	WP(C)/1571/2025	HOREN TANTI Versus THE STATE OF ASSAM AND 4 ORS.	MR. B J GHOSH MR H RAHMAN RUBI GOGOI	GA, ASSAM SC, REVENUE
19	WP(C)/1586/2025	RAHETUN BEGUM, Versus THE STATE OF ASSAM AND 5 ORS	MR. A Y CHOUDHURY I HASHMI MR. T A CHOUDHURY	GA, ASSAM SC, AG SC, FINANCE SC. AGRICULTURE
20	WP(C)/1588/2025	BAHARUL ISLAM AND ORS Versus THE UNION OF INDIA AND ORS	MD H R AHMED M BEGUM	DY.S.G.I.
21	WP(C)/1592/2025	F/5003268 RFN/WM DURGESWAR BASUMATARY AND 39 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	DY.S.G.I.
22	WP(C)/1595/2025	NO. JC-362244P EX NAIB SUBEDAR/ CLERK DALJIT SINGH RANA Versus UNION OF INDIA AND 2 ORS	MR B PATHAK MR V KUMAR MS M TIWARI MR. M SHARMAH	DY.S.G.I.
23	WP(C)/1598/2025	NO. JC-362244P EX NAIB SUBEDAR/ CLERK DALJIT SINGH RANA Versus UNION OF INDIA AND 2 ORS.	MR B PATHAK MR V KUMAR MS M TIWARI MR. M SHARMAH	DY.S.G.I.
24	WP(C)/1603/2025	SRI ROCKTIM BORAH ALIAS RAKTIM BORAH Versus THE UNION OF INDIA AND 3 ORS	MR. T K MISRA MR. P K MUNIR MR. A. GAYAN	GA, ASSAM DY.S.G.I.
25	WP(C)/1606/2025	AMLESH MEDHI Versus THE UNION OF INDIA	MR. A BHATTACHARYA MS K TALUKDAR MS. K MALAKAR MR. A BHATTACHARJEE MR S PAUL	DY.S.G.I.
ORDER (STAY VACATING)				
26	I.A.(Civil)/3396/2024 FIXED in WP(C)/3319/2023	SIMASHREE BAISHYA AND 3 ORS Versus THE STATE OF ASSAM AND ORS.	MR. S N TAMULI MR. S N TAMULI MS. P K ZANNAT MR. D SARMAH MS. A BEGUM MR B KAUSHIK MS P DEKA	MR. J PATOWARY SC, HEALTH

	WITH WP(C)/3319/2023	DIMBESWAR SHARMA AND 6 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. J PATOWARY MR. D K BAIDYA MR. M S HUSSAIN	MR. S N TAMULI (R-7 to 10) MS. P K ZANNAT (R-7 to 10) MR. D SARMAH (R-6 to 10) MS. A BEGUM (R-7 to 10) MR B KAUSHIK (R-6 to 10) MS P DEKA (R-7 to 10) SC, HEALTH
	WITH I.A.(Civil)/4011/2024 in WP(C)/3319/2023	HIMADRI BORAH Versus THE STATE OF ASSAM AND ORS.	MR. D SARMAH MR. B D KAKATI	MR. J PATOWARY SC, HEALTH
		<u>ORDER (IMPLEADMENT OF PARTY)</u>		
27	I.A.(Civil)/740/2025 in WP(C)/523/2025	ARUNA RAJKHOWA Versus THE STATE OF ASSAM ORS	MR. U S BORA	GA, ASSAM SC, AG SC, PWD SC, FINANCE DEPTT.
	WITH WP(C)/523/2025	ARUNA RAJKHOWA Versus THE STATE OF ASSAM AND 2 ORS	MR B P BORAH MR. U S BORA	GA, ASSAM SC, AG SC, PWD SC, FINANCE DEPTT.
		<u>ADMISSION</u>		
28	WP(C)/480/2018	ABDUR RAHIM Versus THE STATE OF ASSAM	MS. C M DEKA MR. D HUSSAIN MR. A M ALAMAN MR. M RAHMAN MR. A S TAPADER	GA, ASSAM MR. R R Gogoi, SC, Envrnmt & Forest Dept.
29	WP(C)/5741/2018	MD. KALEPUDDIN SK. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BORTHAKUR MS. S BORA MR. P K BORAH MR. D GOGOI	GA, ASSAM SC, BTC
30	WITH WP(C)/4847/2018	HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	GA, ASSAM MS. N CHAKRABORTY (R7) MR. J ABBAS (R7)
31	WP(C)/5883/2018 WITH WP(C)/606/2017 (D/O)	PORAN KUMAR DAS Versus THE STATE OF ASSAM AND 13 ORS	MR. R DE MS. D DEVI MRS. M RAJKUMARI	MR. Y DOLOI SC, IWT
32	WP(C)/62/2020	DILAL UDDIN AHMED AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR. M KHAN MR. J RAHMAN KAKALI DEVI	MR. K N CHOUDHURY SC, PNRD MR. R M DEKA MR. D J DAS
33	WP(C)/77/2020	KAMALA BIBI @ KAMLA BIBI Versus THE UNION OF INDIA AND 4 ORS	MR. JUNM LASKAR MS A AHMED	GA, ASSAM MR. C K S BARUAH ASSTT.S.G.I.
34	WP(C)/2385/2020	BIDYUT BOSE AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. H ALI	SC, IRRIGATION
35	WP(C)/2728/2020	KOTHAINAYAKI SWAMINATHAN KRISHNAMOORTHY Versus THE STATE OF ASSAM AND 2 ORS.	MR. A CHAMUAH MS. T GHOSH	GA, ASSAM SC, HEALTH
36	WP(C)/2769/2020	CONTRACTUAL EMPLOYEES ASSOCIATION, GAUHATI MEDICAL COLLEGE AND HOSPITAL AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A ROY	SC, HEALTH
37	WP(C)/7322/2022 FIXED	PREMNATH BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS.	MR. N J DUTTA MR A BASUMATARY	SC, P AND R.D. MR. B CHOUDHURY SC, BTC (R-5)

38	WP(C)/587/2023 FIXED	KRISHALAYA BHATTACHARJEE Versus THE STATE OF ASSAM AND 11 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	SC, PWD ROAD GA, ASSAM SC, AG SC, N C HILLS SC, FINANCE
39	WP(C)/1778/2023 FIXED	BIRINCHI ADHIKARY Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 3 ORS	MR J CHUTIYA MS. S KEMPRAI	GA, ASSAM SC, AFDC
	WITH I.A.(Civil)/1893/2023 in WP(C)/1778/2023	BIRINCHI ADHIKARY, Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 3 ORS	MS. S KEMPRAI MR J CHUTIA	SC, AFDC
40	WP(C)/6647/2023 FIXED	JAYNAL ALI Versus THE STATE OF ASSAM AND 6 ORS	ALHAJJ I UDDIN MR. H ALI B BARMAN MR R HOQUE	SC, P AND R.D. GA, ASSAM Ms. R. R. BORAH(R-7) MR. A A R KARIM (R-7) MS G.PURI(R-7) MR. A DEB(R-7) SC, P H E
41	WP(C)/7526/2023 FIXED	BAIJAYANTA BHATTACHARJEE Versus THE ASSAM POWER GENERATION CORP LTD AND 4 ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	DR P AGARWAL (R- 4,5) MR I HASIEB (R- 4,5) MR. B J DAS (R- 4,5) SR. SC, APGCL
42	WP(C)/2411/2024 FIXED	REHAN BASFORE AND ANR Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM, HEALTH AND FAMILY WELFARE DEPTT AND 7 ORS	MD A ALI	GA, ASSAM SC, AG SC, HEALTH SC, FINANCE
43	WP(C)/3993/2024	BRAJ RAJ SINGH Versus THE UNION OF INDIA AND 4 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	MR. U K GOSWAMI MR. U K GOSWAMI DY.S.G.I.
44	WP(C)/228/2025 FIXED	SANJEEB LAHKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. T DEURI MRS. R S DEURI MR D S DEKA MS. L WANGSA	GA, ASSAM
45	WP(C)/596/2025 FIXED	SWAPAN KUMAR DAS AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. M K CHOUDHURY MS K LAHKAR MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, FINANCE
46	WP(C)/1061/2025 FIXED	NABAJYOTI MISHRA Versus THE ASSAM STATE WARE HOUSING CORPORATION AND 3 ORS.	MR. C BHATTACHARYYA MR R DAS	SC, CO OP MR. R SEKHAR (R-1,2,3) MR. B D CHOWDHURY (R- 1,2,3) SABNAM AHMED (R-1,2,3)

ORDERS

47	WP(C)/6457/2018	BUBUL BORO AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. R P HAZARIKA MR. D KONWAR MR. A RAJKHOWA	GA, ASSAM MR. T C CHUTIA
48	WP(C)/4817/2022	PRABHAT CHANDRA DOLOI AND 9 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. J C CHAUDHURY MR. S M SARMA	SC, CO OP GA, ASSAM MR. S K TALUKDAR
49	MC/87/2024 IN WP(C)/1315/2021 (D/O) in WP(C)/1315/2021	DWIPJYOTI PATOWARY Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS	GA, ASSAM
50	Review.Pet./185/2024 IN WP(C)/6772/2021(D/O)	THE STATE OF ASSAM AND 5 ORS Versus IKBAL HUSSAIN	MR R M DAS SC. WATER RESOURCE DEPTT.	
51	Cont.Cas(C)/285/2024	RUMI LANGTHASA Versus RAVI KOTA AND 5 ORS.	MR. N K MURRY MS P TOKBIPI P HAJONG	MS. R DEKA(R-4) MR. R DHAR (R-2) MR R M DAS(R-4) MR. C SHARMA(R-4) D JAIN. (R-4) MS TOSHISENLA (R-2) A LONGKUMER (R-2)

52	WP(C)/2791/2024	JAYNGU RAM SONOWAL Versus THE STATE OF ASSAM AND 6 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	SC, FISHERY
53	WP(C)/3456/2024	REHANA KHATUN Versus THE STATE OF ASSAM AND 4 ORS.	MR S DAS MRS. S D CHOUDHURY MS. J GHOSH	GA, ASSAM
54	I.A.(Civil)/3982/2024 FIXED in WP(C)/5586/2024	GHANASHYAM DAS AND ORS Versus THE STATE OF ASSAM AND 11 ORS	MR. K SINGHA MR P J PATAR W AKHTAR M DEVI	SC, FOREST
	WITH WP(C)/5586/2024 WITH CAVT. 878/2024	DAYANAND RONGPI AND 8 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. P P DUTTA MS P SARMA MS. P P DAS R BORDOLOI	MR. K SINGHA SC, FOREST FOR CAVEATOR
55	WITH WP(C)/5444/2024	GHANASHYAM DAS AND 26 ORS Versus THE STATE OF ASSAM AND ANR	MR. K SINGHA M DEVI	SC, FOREST

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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,21st March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE MARLI VANKUNG**

COURT NO: 8

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(J)/32/2025	SRIKANT BAISHNAV Versus THE STATE OF ASSAM		PP, ASSAM
ORDERS				
2	CRL.A(J)/91/2020 5 Y 1 M 28 D :	PINKU TANTI Versus THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
3	W.P.(CrI.)/5/2025 FIXED.	PULAK DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR. B SHARMA MR. H DAS P BHAGAT	GA, ASSAM
4	I.A.(CrI.)/257/2025 in CrI.A./7756/2024	BIKI THAPA @ BIKI GURUNG Versus THE STATE OF ASSAM AND ANR	MR M H AHMED I AMIN MR. O ULLAH	PP, ASSAM
	WITH CrI.A./7756/2024 (Filing Number)	BIKI THAPA @ BIKI GURUNG Versus THE STATE OF ASSAM AND ANR H	MR M H AHMED	
	WITH I.A.(CrI.)/7757/2024 (Filing Number)	BIKI THAPA @ BIKI GURUNG Versus THE STATE OF ASSAM AND ANR H	MR M H AHMED	
5	I.A.(CrI.)/258/2025 in CRL.A(J)/2054/2025	PADUM DAS Versus THE STATE OF ASSAM	MS B R A SULTANA FOR LEGAL AID	
	WITH CRL.A(J)/2054/2025 (Filing Number)	SRI PADUM DAS Versus THE STATE OF ASSAM	BEGUM ROUSHAN ARA SULTANA	
6	I.A.(CrI.)/265/2025 WITH LCR 3 FILES. B/O. in CrI.A./378/2023	PUKUN CHOUHAN Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	WITH CrI.A./378/2023	PUKUN CHOUHAN Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

	WITH I.A.(CrI.)/982/2023 in CrI.A./378/2023	PUKUN CHOUHAN Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
HEARING				
7	CrI.A./254/2023 WITH LCR 4 FILES. P.B-4 VOL. B/O	LAL CHAN ALI @ LALCHNAD ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(CrI.)/307/2024 in CrI.A./254/2023	LAL CHAN ALI @ LALCHNAD ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
8	CrI.A./258/2023	SAHED ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. M HUSSAIN MR. P DUTTA	PP, ASSAM
	WITH I.A.(CrI.)/703/2024 in CrI.A./258/2023	HABIBAR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. A M BORA MR. P DUTTA	PP, ASSAM
9	CrI.A./286/2023	HASEN ALI Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR	PP, ASSAM
	WITH I.A.(CrI.)/387/2024 in CrI.A./286/2023	HASEN ALI Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR	PP, ASSAM
10	CrI.A./288/2023	AKHER ALI Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR	PP, ASSAM
11	CrI.A./295/2023	IZZAT ALI @ EAJJAT ALI Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN	PP, ASSAM
	WITH I.A.(CrI.)/686/2024 in CrI.A./295/2023	IZZAT ALI @ EAJJAT ALI Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN	PP, ASSAM
12	CrI.A./306/2023	MIRAJUL HOQUE @ SIRAJ Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM
	WITH I.A.(CrI.)/737/2023 in CrI.A./306/2023	MIRAJUL HOQUE @ SIRAJ Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
3)	MR B D DAS	12-03-2025	To	21-03-2025
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10)	MS. S G BARUAH	17-03-2025	To	21-03-2025
11)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
12)	MR. A K DAS	18-03-2025	To	01-05-2025
13)	MR D BARUAH	20-03-2025	To	29-03-2025
14)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
15)	MR. N ISLAM	24-03-2025	To	04-04-2025
16)	MR. A K DUTTA	20-03-2025	To	22-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,21st March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3053/2024 FIXED	KAJOL GHOSH AND 44 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR M R ADHIKARI MS M BORAH	GA, ASSAM SC, NHIDC SC, REVENUE
2	WP(C)/6208/2024	JAMAL UDDIN Versus THE STATE OF ASSAM AND 6 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE L P BORAH	GA, ASSAM SC, NHIDC SC, REVENUE
3	Cont.Cas(C)/155/2025	GOPAYJIT DAS Versus CHANDAN SARMA AND 2 ORS	MR. S K DEKA MR. M DAS	
4	Cont.Cas(C)/156/2025	SARAWGI PETROLEUM AGENCY AND ANR Versus AKASH DEEP, IAS	MS M HAZARIKA MR D KHAN MS V V THANYU	
5	Cont.Cas(C)/160/2025	HABIBUR RAHMAN Versus MR. PRADEEP KUMAR DWIVEDI, IAS	MD H R AHMED M BEGUM	
6	Cont.Cas(C)/161/2025	ABDUL BATIN Versus MR. PRADEEP KUMAR DWIVEDI, IAS,	MD H R AHMED M BEGUM	
7	WP(C)/287/2025 FIXED	PIBCO ENTERPRISES PVT LIMITED Versus THE UNION OF INDIA AND ORS	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, GST DY.S.G.I.
8	WP(C)/1272/2025	RAKIBUL HUSSAIN Versus THE HONORABLE SPEAKER, ASSAM LEGISLATIVE ASSEMBLY AND 3 ORS	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM MR. TANUZ KASHYAP	GA, ASSAM
9	WP(C)/1276/2025 FIXED	KANAILAL SAHA Versus THE UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST DY.S.G.I.
10	WP(C)/1295/2025 FIXED	GANESH TAMULI Versus THE UNION OF INDIA and ORS	MR. D SARAF MR. S S GUPTA	SC, GST DY.S.G.I. SC, TAXES
11	WP(C)/1342/2025 FIXED	PIYARA BEGUM Versus THE BRANCH MANAGER	MR. J M A CHOUDHURY MR. A B T HAQUE K A SODIAL	GA, ASSAM
12	WP(C)/1443/2025	DAYANAND RAI, Versus THE GUWAHATI MUNICIPAL CORPORATION AND 4 ORS	MR. R DE MS. D PATHAK	SC, GMC

13	WP(C)/1453/2025 B/O	SHRI NARENDRA KUMAR HAZARIKA Versus UNION OF INDIA AND 3 ORS.	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, GST DY.S.G.I.
14	WP(C)/1467/2025 B/O	BISWA RANJAN BORAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, FINANCE AND TAXATION
15	WP(C)/1508/2025 FIXED	SRI KAILASH SARMA Versus THE STATE OF ASSAM	MR U DAS MR. S SAIKIA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
16	WP(C)/1552/2025	NEPAL KRISHNA DHAR AND 6 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS R DEKA MR. SAYED SALIM AHMED	GA, ASSAM SC, REVENUE
17	WP(C)/1553/2025	HRIDAYANANDA DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR B SINHA MR. N BORUAH	GA, ASSAM SC, REVENUE
18	WP(C)/1554/2025	SEEMA TRADING Versus THE COMMISSIONER OF CUSTOMS	MS S S ZIA	SC, CUSTOMS
19	WP(C)/1557/2025	M/S RISHI STONEX Versus THE STATE OF ASSAM AND 3 ORS.	MR. A KABRA MR. MEHUL SHAH	SC, GST SC, FINANCE
20	WP(C)/1565/2025	BITUPON DOLEY Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA MR. R K MAHANTA	SC, FINANCE AND TAXATION
21	WP(C)/1574/2025	MD AZIZUR RAHMAN Versus THE STATE OF ASSAM	F K R AHMED MRS. M TALUKDAR MR. N I KHAN MRS. H THAKURIA	GA, ASSAM SC, INDUSTRIES AND COMMERCE SC. REVENUE SC, AIDC
22	WP(C)/1578/2025	BHUGESWAR MEDHI Versus THE STATE OF ASSAM	MR. M DUTTA MR K M BORA S K DAS	GA, ASSAM SC, IRRIGATION
23	WP(C)/1581/2025	BRAJANATH BORAH AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. A K TALUKDAR A BEGUM	GA, ASSAM SC, REVENUE
24	WP(C)/1582/2025	SARITA DEVI JAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR H AGARWAL MR J SINGH	GA, ASSAM SC, REVENUE
25	WP(C)/1590/2025	KABINDRA RABHA Versus ASSAM HUMAN RIGHTS COMMISSION	MR. T DEURI MRS. R S DEURI J RABHA MR D S DEKA MS. L WANGSA	GA, ASSAM
26	WP(C)/1597/2025 CAVT. NO.002520/25,N	SAFIA SULTANA Versus THE STATE OF ASSAM	R SARMAH MS M KAKOTY MR K J HAZARIKA	GA, ASSAM MISS. M BORAH MR H K BARUAH FOR CAVEATOR SC, REVENUE
27	WP(C)/1601/2025	ANUWAR HUSSAIN, Versus AXIS BANK AND OTHRS	MD. S Z B AKLAS MR. A M S MAZUMDER MR. B K DAS	SC, AXIS BANK LTD.
ADMISSION				
28	WP(C)/6708/2021	ATIKUR ROHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MR. R S MISHRA	SC, FINANCE AND TAXATION MS. N K DEVI (r-4) MR. N ANIX SINGH (r-4)
29	WITH WP(C)/6706/2021	ATIKUR ROHMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA MR. R S MISHRA	SC, FINANCE AND TAXATION MS. N K DEVI (R4) MR. N ANIX SINGH (R4)

30	WITH WP(C)/6709/2021	ATIKUR ROHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MR. R S MISHRA	SC, FINANCE AND TAXATION
31	WITH WP(C)/6711/2021	ATIKUR ROHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MR. R S MISHRA	SC, FINANCE AND TAXATION
32	WP(C)/7392/2021	DHIREN CHANDRA KUMAR Versus THE STATE OF ASSAM AND 6 ORS	MR. S C BISWAS MRS S MALAKAR MR. P S BISWAS MS. J GHOSH MR. A K DAS	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD
33	WP(C)/2930/2022	SILCHAR MUNICIPAL BOARD Versus THE UNION OF INDIA AND 4 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, GST MR. S S ROY ASSTT.S.G.I.
34	WP(C)/5519/2022 FIXED	ABUL HUSSAIN LASKAR AND 52 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS A BEGUM B. PATHAK S. M. ZINNA	SC, P AND R.D. GA, ASSAM
35	WITH WP(C)/5522/2022	ALTAF HUSSAIN TARAFDAR AND 10 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS A BEGUM B. PATHAK S. M. ZINNA	SC, P AND R.D. GA, ASSAM
36	WP(C)/6972/2022	MD. BABAR ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. R Deka S I AKAND	GA, ASSAM MR D GOGOI, SC, APDCL SC, REVENUE SC, FINANCE
37	WP(C)/7566/2022	LAL BHADUR CHOUHAN Versus THE STATE OF ASSAM AND 5 ORS	MR. A R SIKDAR MD A ALI M M ZAMAN D. HUSSAIN	GA, ASSAM DY.S.G.I. SC, REVENUE
38	WP(C)/7598/2022	JAYDEV DASGUPTA Versus THE UNION OF INDIA AND 6 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, RAILWAY SC, K A A C
39	WP(C)/8173/2022	KAPIL DEO DUBEY Versus THE STATE OF ASSAM AND 4 ORS	MR. T K MISRA MR. P K MUNIR MR. A. GAYAN	GA, ASSAM SC, FOREST SC, PCB
40	WP(C)/6287/2024 FIXED	HUSSAIN AHMED CHOUDHURY Versus THE UNION OF INDIA AND 7 ORS.	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MR M AHMED SC, NHDC	GA, ASSAM MRS. V L SINGH DY.S.G.I. SC, PWD
41	WP(C)/38/2025 FIXED	FATIMA KHATUN AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR F A LASKAR MR. D H MOZUMDER	SC, P AND R.D. GA, ASSAM
42	WP(C)/68/2025 FIXED	ABDUL BASIT AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY AJMAT ALI	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
43	WP(C)/135/2025 FIXED	M/S KDG FOODS PVT LTD Versus RESERVE BANK OF INDIA AND 3 ORS	MR. S DUTTA MR. B SHARMA MR. H DAS	MR. P HAZARIKA (R-1) MR. A GANGULY (R-2) MR. M SHARMA (R-4) MR. H S BORAH(R-1) MR. A DHANUKA(R-2) MS. S YASMIN(R-4)
44	WITH WP(C)/295/2025	OJA TRADE AND INDUSTRIES Versus RESERVE BANK OF INDIA (RBI) AND 2 ORS	MR SISHIR DUTTA MR. B SHARMA MR. H DAS	SC, FEDERAL BANK LTD. (R3) MR. A GANGULY(R-2) MR. A DHANUKA (R-2)
45	WP(C)/663/2025 FIXED	MD ALTAP HUSSAIN Versus THE STATE OF ASSAM	MR. P RAHMAN	SC, P AND R.D. GA, ASSAM
46	WP(C)/865/2025 FIXED	MD. RAHIM UDDIN Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHETRI MS. D J BORAH DOLI BORA	GA, ASSAM SC, REVENUE

47	WP(C)/881/2025 FIXED	MD. RAFUQUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS.	MR. S HAZARIKA A BHUYAN	SC, CO OP GA, ASSAM
48	WP(C)/917/2025 FIXED	ABUL HUSSAIN LASKAR AND 13 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA A. H. AHMED	SC, P AND R.D. GA, ASSAM
49	WP(C)/924/2025 FIXED	DULAL UDDIN AHMED AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MS. J DEKA MS. A TALUKDAR	GA, ASSAM SC, REVENUE
ORDERS				
50	WP(C)/3366/2024 FIXED	PUNJAB NATIONAL BANK Versus THE STATE OF ASSAM AND 6 ORS	MR. A GANGULY MR. A DHANUKA	SC, ATEPFO GA, ASSAM SC, INDUSTRIES AND COMMERCE SC, REVENUE
51	WITH WP(C)/3355/2024	PUNJAB NATIONAL BANK Versus THE STATE OF ASSAM AND 6 ORS	MR. A GANGULY MR. A DHANUKA	SC, ATEPFO GA, ASSAM SC, INDUSTRIES AND COMMERCE SC, REVENUE
52	WP(C)/6906/2024 FIXED	UDIPTA MECH Versus THE UNION OF INDIA	MR. S N TAMULI MS. P K ZANNAT MS P DEKA	MR. R K D CHOUDHURY,SC,DSGI. SC, OIL
53	I.A.(Civil)/319/2025 in WP(C)/1702/2024	GURU PRASAD SATNAMI AND 9 ORS Versus THE STATE OF ASSAM AND ORS	MR S GAUTAM	GA, ASSAM SC, REVENUE
	WITH WP(C)/1702/2024	GURU PRASAD SATNAMI AND ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR K K MAHANTA (Sr. Advocate) MR S GAUTAM	GA, ASSAM SC, REVENUE
54	WP(C)/454/2025 FIXED	GOLDSTONE CEMENTS LIMITED Versus THE STATE OF ASSAM AND ANR	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA B SARMA MR. G. DUTTATRAY	SC, GMC SC, GDD
55	I.A.(Civil)/661/2025 FIXED in WP(C)/6963/2024	THE UNION OF INDIA ORS Versus SHRI DHARMENDRA AGARWAL	SUBHASH CHANDRA KEYAL	MR. P MAHANTA
	WITH WP(C)/6963/2024	DHARMENDRA AGARWAL Versus THE UNION OF INDIA AND 2 ORS	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. P MAHANTA MR. D BORA MR. N MAHAJAN	SC, GST
56	WP(C)/887/2025 FIXED	SRI SURAJIT DHAR Versus THE UNION OF INDIA AND FIVE ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	GA, ASSAM MR. S S ROY (C.G.C.) DY.S.G.I. SC, INDUSTRIES AND COMMERCE SC, PCB SC, GMC

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LEAVE NOTE OF ADVOCATES FOR 21/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
3)	MR B D DAS	12-03-2025	To	21-03-2025
4)	MR. J P SHARMA	08-03-2025	To	25-03-2025
5)	MD. H BHUYAN	11-03-2025	To	30-04-2025
6)	MS S DAS	11-03-2025	To	21-03-2025
7)	MS. S SARMA	20-03-2025	To	21-03-2025
8)	MR I RAFIQUE	14-03-2025	To	04-04-2025
9)	MS. B BHUYAN	17-03-2025	To	21-03-2025
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13)	MR D BARUAH	20-03-2025	To	29-03-2025
14)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
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[For Friday,21st March 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	Arb.P./11/2025	UNION OF INDIA AND 2 ORS. Versus M/S 3 MEA SUPPLY AND CONSTRUCTION	MR H GUPTA (C.G.C.)	
- FOR ORDERS -				
2	WP(C)/3273/2022	DIP NARAYAN KALITA Versus THE STATE OF ASSAM AND 8 ORS.	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER	GA, ASSAM SC, GAD
3	WP(C)/6485/2022	AMOLA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH OWEN. C MS N DEKA MS H BETALA MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA	SC, P AND R.D. GA, ASSAM SC, AG
4	Cont.Cas(C)/66/2023	MUKUT DAS Versus BIBHU BHUYAN	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS MS N MAHANTA N GAUTAM MR. H G HAZARIKA	MR. U K NAIR MR H K DAS MR A CHAKRABORTY MR A CHETIA MR N K SARMA
5	Cont.Cas(C)/479/2023	MINTU BARMAN Versus RAVI SHANKAR PRASAD AND 2 ORS	MR D C K HAZARIKA MS J KALITA J BEZBARUAH	
6	Cont.Cas(C)/525/2023	OISHEE DHAR Versus MAZHARUL ISLAM AND ANR	MR. M SARANIA MS. C NEWME MR R.BEZBARUAH MR A SARANIA	MS. A TALUKDAR (r-2) MR R M DAS (r-1) MR. C SHARMA (r-1) D JAIN (r-1)
7	Cont.Cas(C)/759/2023	JAYANTA PEGU AND ANR Versus MUNINDRA NATH NGATEY	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. D. BORAH	
8	WP(C)/4906/2023	SAMHITA DAS AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MR. R A CHOUDHURY MR. R A MAZUMDER	SC, IRRIGATION
9	Cont.Cas(C)/275/2024	EX TC NO. 61611 RECT/GD SATISH Versus AJAY K. BHALLA AND ANR	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA MR N ALI	MR. S S ROY (r-2)

10	I.A.(Civil)/3804/2024 in WP(C)/6038/2023	UNION OF INDIA AND 5 ORS Versus ANIL KUMAR DEORI AND ORS	GA, AP	MR. S K DEORI
	WITH WP(C)/6038/2023	ANIL KUMAR DEORI Versus UNION OF INDIA AND 8 ORS	MR. S K DEORI MR D K DEORI MS. SOMILA	MR. K K PARASAR (R-1-5) DY.S.G.I. GA, ARUNACHAL
11	WP(C)/3844/2024	DISANTA NATH AND ANR Versus THE ASSAM PUBLIC SERVICE COMMISSION AND 105 ORS	MR B PATHAK MR B HAZARIKA MS M TIWARI MR. M SHARMAH MR. T NATH	SC, APSC SC, HOUSING AND URBAN AFFAIRS
12	I.A.(Civil)/3952/2024 in WP(C)/1223/2023	FOOD COPORATION OF INDIA AND 8 ORS Versus BINDESWARI SINGH AND 11 ORS	MR. S K CHAKRABORTY MR A CHAKRABORTY SC, F C I	MR A DASGUPTA MS B DAS
	WITH WP(C)/1223/2023	BINDESWARI SINGH AND 11 ORS Versus FOOD COPORATION OF INDIA AND 8 ORS	MR A DASGUPTA MS B DAS	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA SC, F C I
13	I.A.(Civil)/4026/2024 WITH WP(C)/1169/2011(D/O), FIXED in WP(C)/1169/2011	ANJAN MITRA Versus THE STATE OF ASSAM AND ORS	MR.I CHOUDHURY MR A N AHMED MS.B SARMA	GA, ASSAM SC, HEALTH
14	WP(C)/4774/2024	GOLAM MUSTAFA Versus THE STATE OF ASSAM AND 18 ORS	MR J MOLLAH MRS. A BHANU MS. S P DAS A. N. H PHOM	SC, CO OP GA, ASSAM
	WITH I.A.(Civil)/2882/2024 in WP(C)/4774/2024	GOLAM MUSTAFA Versus THE STATE OF ASSAM AND 18 ORS	MR J MOLLAH MRS. A BHANU MS. S P DAS A. N. H PHOM	SC, CO OP GA, ASSAM
15	I.A.(Civil)/685/2025 in WP(C)/2863/2023	NURUL ISLAM Versus THE STATE OF ASSAM	MR. U P CHALIHA	
	WITH WP(C)/2863/2023	NURUL ISLAM AND 8 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MR. D P CHALIHA MS M ROY	GA, ASSAM SC, IRRIGATION SC, FINANCE
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
16	WP(C)/5419/2024	NO. 3188417X MILON NARZARI Versus UNION OF INDIA AND 5 ORS	MR. J SARMAH	MR. D C BORAH (CGC) DY.S.G.I.
17	WP(C)/5494/2024	KAKRUNG RONGPIPI Versus THE STATE OF ASSAM AND 10 ORS	MR. N K MURRY MS P TOKBIPI MS S.DAS P HAJONG	GA, ASSAM SC, AG MR. S Ali (R-10,11) MR K DAS (R-10,11) SC, P H E SC, K A A C SC, FINANCE DEPTT.
18	WP(C)/5744/2024	JAYANTA DEKA AND 5 ORS Versus THE STATE OF ASSAM AND 17 ORS	MD B ISLAM MS. J AHMED MR. S UDDIN MR. S S AHMED	SC, CO OP GA, ASSAM SC, AGRI. DEPARTMENT
19	WP(C)/6455/2024	ASHOK KR MANDAL Versus THE UNION OF INDIA AND 7 ORS	MR. M SARANIA MR. P P GOGOI MR A SARANIA N GOGOI	MR. D C BORAH (C.G.C) DY.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
20	WP(C)/6991/2023	RUDRA SUKLA BAIDYA Versus THE UNION OF INDIA AND 7 ORS	MR. A SARMA MR S KHOUND MS. N BORAH MR. J PAULO	GA, ASSAM MR. A SARMA (R-2,3,4) MR. M HUSSAIN (R-2,3,4) MR. K KALITA (R-2,3,4) MS G SWAMI (R-2,3,4) DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 21/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
3)	MR B D DAS	12-03-2025	To	21-03-2025
4)	MR. J P SHARMA	08-03-2025	To	25-03-2025
5)	MD. H BHUYAN	11-03-2025	To	30-04-2025
6)	MS S DAS	11-03-2025	To	21-03-2025
7)	MS. S SARMA	20-03-2025	To	21-03-2025
8)	MR I RAFIQUE	14-03-2025	To	04-04-2025
9)	MS. B BHUYAN	17-03-2025	To	21-03-2025
10)	MS. S G BARUAH	17-03-2025	To	21-03-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP/36/2025	POWER GRID CORPORATION OF INDIA LIMITED, NER Versus THE DISTRICT COMMISSIONER, HAILAKANDI AND ANR	N KHERA	GA, ASSAM
2	CRP/37/2025	POWER GRID CORPORATION OF INDIA LIMITED, NER Versus THE DISTRICT COMMISSIONER, HAILAKANDI AND ANR	N KHERA	GA, ASSAM
3	CRP/38/2025	POWER GRID CORPORATION OF INDIA LIMITED, NER Versus THE DISTRICT COMMISSIONER, HAILAKANDI AND ANR	N KHERA	GA, ASSAM
4	CRP/39/2025	POWER GRID CORPORATION OF INDIA LIMITED, NER Versus THE DISTRICT COMMISSIONER, HAILAKANDI AND 3 ORS.	N KHERA	GA, ASSAM
5	CRP/40/2025	ABUL KASHEM SHEIKH ALIAS ABDUS KASEM Versus SWARNA BORTHAKUR AND 3 ORS	MR. P S DEKA MR. S RAHMAN MR. B K BHAGAWATI MS. A CHAKRABARTY MR B S DEKA	
6	CRP(IO)/77/2025 FIXED	MD. SARIF UDDIN BARBHUIYA Versus MD. SAFAR UDDIN BARBHUIYA AND 2 ORS	MR. I ALAM MR. T SK T MAZUMDER	
7	CRP(IO)/96/2025	SHILPI ROY DHAR ALIAS SHILPI ROY Versus MANABENDRA NARAYAN DHAR	MR. B CHAKRAVARTY A SARMA	
8	CRP(IO)/98/2025	M/S SHREE PRIME PROJECTS Versus M/S S. M. ENGINEERS AND DEVELOPERS AND ANR	MR. O P BHATI MR. P SARMA MR. P K PODDAR	
9	CRP(IO)/99/2025	NOBIN GOGOI Versus SAMAR DAS	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	

10	CRP(IO)/100/2025	ANJAN PATHAK Versus BABLY DAS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR J DAS N.R. SHARMA	
11	CRP(IO)/101/2025	LAILA BEGUM Versus AKHTARA BEGUM	MR. M A SHEIKH K U AHMED MS F INTAZ	
<u>ADMISSION</u>				
12	WP(C)/2616/2022 PART-HEARD	SAYED ALI SHEIKH Versus THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MR. M ISLAM	GA, ASSAM MD. S ALOM (R-6) MS. A BEGUM (R-6) MR. M S ALAM (R-6) MR R KARIM (R5) SC, SEC. EDU.
13	WP(C)/660/2023 PART-HEARD, FIXED	ASHOK SINGH Versus THE STATE OF ASSAM AND 4 ORS	MR. J LASKAR MR R DAS	MR. D F A AHMED SC, EDU SC, FINANCE
14	WP(C)/5619/2023 PART-HEARD, FIXED	NAJMA PARVIN Versus THE STATE OF ASSAM AND 3 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, ELEM. EDU GA, ASSAM MR P NAYAK
15	RFA/12/2025	TAIBA KHAN @ TAIBA AHMED Versus BANU ARIFA KHANAM	MR B C DAS MR S KHOUND MR. R K SARMA	
16	RFA/14/2025 B/O	SMT MONITA BORAH Versus SI JAYANTI DAIMARI	MR A ISLAM MR J C BORAH	
17	MACApp./91/2025 B/O	ORIENTAL INSURANCE COMPANY LTD Versus BABUL GAWALA @ BABLU ANR 2 ORS H	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
<u>BAIL HEARING</u>				
18	AB/385/2025 FIXED	ASURUDDIN ALI Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. A PARAMANIK P. KALITA	PP, ASSAM
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
19	RSA/237/2024	NASIR UDDIN Versus BORHAN ALI AND 4 ORS	MR M H AHMED I AMIN	
	WITH I.A.(Civil)/3958/2024 in RSA/237/2024	NASIR UDDIN Versus BORHAN ALI AND 4 ORS	MR M H AHMED I AMIN	
<u>ORDERS</u>				
20	Cont.Cas(C)/461/2022 PART-HEARD, FIXED	PARBATI DEKA Versus BHARAT BHUSHAN DEV CHOUDHURY AND ANR	MR. A K DUTTA	MR. D SAIKIA(R-2) MR S M T CHISTIE (R-2) MR. N J KHATANIAR(R-2) SC, SEC. EDU.
21	I.A.(Civil)/1891/2020 IN RSA 101/2008(D/O) in RSA/101/2008 WITH I.A.(Civil)/1892/2020	UMESH CH. PATHAK Versus SANTOSH BASAK AND 4 ORS	MR. B C DAS MR. U DUTTA	
		UMESH CH. PATHAK Versus SANTOSH BASAK AND 4 ORS	MR. B C DAS MR. U DUTTA	
22	I.A.(Civil)/775/2022 in RSA/1257/2022 WITH RSA/1257/2022 (Filing Number)	LAL BABU SAH Versus MANESHWAR THAKUR AND ANR.	MR. S P ROY MS S DAS	MR. S BISWAS (R1,2) MS D DEVI (R1,2)
		LAL BABU SAH Versus MANESHWAR THAKUR AND ANR. B	MR. S P ROY	

23	MACApp./783/2022 WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD. Versus JUNALI BISWAS AND 4 ORS.	MS. R D MOZUMDAR MR. A DUTTA MS. C MOZUMDAR MR. S P SHARMA MRS. P M DUTTA	MR D MONDAL (R1 TO 3)
24	I.A.(Civil)/1071/2023 WITH LCR, B/O in RSA/76/2015	ON THE DEATH OF RAMDAYAL THAKUR HIS LEGAL HEIR BABAN THAKUR Versus SRI RAMESWAR THAKUR and 2 ORS	MR G N SAHEWALLA MD ASLAM MS. S. TODI MR H K SARMA MS K BHATTACHARYYA	MR. A BHATTACHARJEE
	WITH RSA/76/2015	ON THE DEATH OF SOLE APPELLANT (SRI RAMDAYAL THAKUR) , HIS LEGAL HEIRS Versus SRI RAMESWAR THAKUR and 2 ORS	MR.G N SAHEWALLA MS.B SARMA MS.J HUDA MS.P BURAGOHAIN MS.S SULTANA MR.P DEKA MR.A CHETIA MD.ASLAM	MR.S S DEY(R-1 to 3) MR.M NATH(R-1 to 3) MR.A BHATTACHARJEE(R-1 to 3) MSN KALITA(R-1 to 3)
	WITH I.A./794/2015 in RSA/76/2015	SRI RAMDAYAL THAKUR Versus SRI RAMESWAR THAKUR and 2 ORS	MR.H RAHMAN MS.J HUDA MS.P BURAGOHAIN MS.S SULTANA MS.B SHARMA	MR.S S DEY MR.A BHATTACHARJEE
	WITH I.A.(Civil)/4314/2017 in RSA/76/2015	SRI RAMDAYAL THAKUR Versus SRI RAMESWAR THAKUR and 2 ORS	MR.G N SAHEWALLA MS.B SARMA MR.P DEKA MR.A CHETIA MD.ASLAM	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MSN KALITA
	WITH I.A.(Civil)/1072/2023 in RSA/76/2015	ON THE DEATH OF RAMDAYAL THAKUR HIS LEGAL HEIRS BABAN THAKUR Versus SRI RAMESWAR THAKUR and 2 ORS	MR G N SAHEWALLA MD ASLAM MS. S. TODI MR H K SARMA MS K BHATTACHARYYA	MR. A BHATTACHARJEE
25	I.A.(Civil)/3350/2023 in RSA/159/2010	HARI PRASAD AGARWALLA and 3 ORS Versus SMT. DEBIRA RAHMAN and ORS	MR G N SAHEWALLA MD ASLAM	MR S SANCHETI (R-3,4) MR. A SANCHETI (R-3,4) MR. R C SANCHETI (R-3,4)
	WITH RSA/159/2010 WITH LCR	HARI PRASAD AGARWALLA and 3 ORS Versus SMT. DEBIRA RAHMAN and 2 ORS	MR M SAHEWALLA MR H K SARMA MR.G N SAHEWALLA MRK KALITA MS.J BORA MD.ASLAM	MR.K R SURANA MR.O M MAHESREE
	WITH I.A.(Civil)/3351/2023 in RSA/159/2010	HARI PRASAD AGARWALLA AND 3 ORS Versus SMT. DEBIRA RAHMAN and ORS	MR G N SAHEWALLA MR G N SAHEWALLA MD ASLAM	
	WITH I.A.(Civil)/3352/2023 in RSA/159/2010	HARI PRASAD AGARWALLA and 3 ORS Versus SMT. DEBIRA RAHMAN AND ORS	MR M SAHEWALLA MR H K SARMA MR G N SAHEWALLA MR G N SAHEWALLA MD ASLAM	
26	RSA/158/2010 WITH LCR	HARI PRASAD AGARWAL Versus DEBIRA RAHMAN and 6 ORS	MR.G N SAHEWALLA MS.J BORA MSK KALITA MD.ASLAM	MR.K R SURANA MR.O M MAHESREE

27	I.A.(Civil)/2037/2024 in RSA/2170/2021 WITH RSA/2170/2021 (Filing Number) WITH I.A.(Civil)/544/2021 WITH I.A.(Civil)/2171/2021 (Filing Number) WITH I.A.(Civil)/2034/2024	JANAK CHUTIA AND 3 ORS. Versus SMTI. MALOTI LAHON AND ORS. JANAK CHUTIA AND 3 ORS. Versus MALOTI LAHON AND 7 ORS. A JANAK CHUTIA AND 3 ORS. Versus SMTI. MALOTI LAHON AND 7 ORS. JANAK CHUTIA AND 3 ORS. Versus MALOTI LAHON AND 7 ORS. A JANAK CHUTIA AND 3 ORS. Versus SMTI. MALOTI LAHON AND ORS XXXXXXX Versus XXXXXXX	MR. D HAZARIKA MR. R PHUKAN MS. J M RABHA MR. R PHUKAN MR. D HAZARIKA MR. R PHUKAN MR. T BARUAH MR. R PHUKAN MR. D HAZARIKA MR. R PHUKAN MS. J M RABHA MR. K.K. SINGH MR. R SARMA MS. VIBHA TIWARI MS. S D SAIKIA MR. R SARMA MR. R SARMA	MR. A K GUPTA MR. P J SAIKIA MR. A K GUPTA MR K J SAIKIA MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR. M H TALUKDAR
28	I.A.(Civil)/2964/2024 in Mat.App./10311/2024 WITH Mat.App./10311/2024 (Filing Number) WITH I.A.(Civil)/10313/2024 (Filing Number)	XXXXXXX Versus XXXXXXX XXXXXXX Versus XXXXXXX	MR. R SARMA MR. R SARMA	
29	I.A.(Civil)/3021/2024 WITH LCR in RSA/9/2013 WITH RSA/9/2013 WITH MC/107/2013 in RSA/9/2013 WITH I.A.(Civil)/4118/2017 in RSA/9/2013	ON THE DEATH KAILASH ROY @ KAILASH CH. ROY, HIS LEGAL HEIRS Versus ON THE DEATH OF HIMANGSHU KUMAR BHOWMICK, HIS LEGAL HEIRS AND ORS. KAILASH ROY @ KAILASH CH ROY Versus ON THE DEATH OF HIMANGSHU KUMAR BHOWMICK HIS LEGAL HEIR (a) MANJULA BHOWMICK and 13 ORS KAILASH ROY @ KAILASH CH ROY Versus HIMANGSHU KUMAR BHOWMICK and 3 ORS KAILASH ROY @ KAILASH CH ROY Versus HIMANGSHU KUMAR BHOWMICK and 8 ORS	MR G BAISHYA MR.G BAISHYA MR.A HASSAN MR.G BAISHYA MR.A HASSAN MR.G BAISHYA MR.A HASSAN	GA, ASSAM MR. S K CHAKRABORTY MR.P K ROY MRSA CHAKRABORTY MS.M DUTTA MR.P K ROY MR.S K CHAKRABORTY MRSA CHAKRABORTY MS.M DUTTA
30	I.A.(Civil)/3322/2024 in RSA/200/2024 WITH RSA/200/2024 WITH I.A.(Civil)/3324/2024 in RSA/200/2024	SHAHNAZ RASUL AND 3 ORS Versus KIRAN MAMTAZ RASUL AND 2 ORS SHAHNAZ RASUL AND 3 ORS Versus KIRAN MAMTAZ RASUL AND 2 ORS SHAHNAZ RASUL AND 3 ORS Versus KIRAN MAMTAZ RASUL AND 2 ORS	MR. M K CHOUDHURY MR. S K GHOSH MR P BHARDWAJ MR. M SARMA MR. M K CHOUDHURY MR. S K GHOSH MR P BHARDWAJ MR. M SARMA MR. M K CHOUDHURY MR. S K GHOSH MR P BHARDWAJ MR. M SARMA	

31	I.A.(Civil)/3529/2024 WITH LCR, FIXED in MACApp./386/2024 WITH MACApp./386/2024	BHUBANESWARI DEVI Versus ORIENTAL INSURANCE COMPANY LTD. ORIENTAL INSURANCE COMPANY LTD. Versus BHUBANESWARI DEVI AND 3 ORS.	MR D MONDAL	MS. R D MOZUMDAR
32	I.A.(Civil)/4048/2024 FIXED in FAO/87/2024 WITH FAO/87/2024 CAVT. NO. 08082/024,	M/S SURYA KANT SINGH Versus BARUAS INDUSTRIES AND 4 ORS M/S SURYA KANT SINGH Versus BARUAS INDUSTRIES AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA MR. D K KOTOKY MR. S NAG MR. N D SARMA A RAHMAN MR. D K KOTOKY MR. S NAG MR. N D SARMA A RAHMAN	MR D MONDAL (R-1 TO 3) MR G N SAHEWALLA MR H K SARMA MR M SAHEWALLA FOR CAVEATOR MR G N SAHEWALLA MR H K SARMA MR. A SARMA (R-4,5) MR. M HUSSAIN (R-4,5) MR. K KALITA (R-4,5) MR M SAHEWALLA MS G SWAMI (R-4,5) FOR CAVEATOR MR. DITUL DAS
33	Tr.P.(C)/10/2025 FIXED	SMT. TINA DEY SARKAR Versus JAYDEEP DEB	MR. A K GUPTA MR. R S MISHRA	
34	I.A.(Civil)/160/2025 FIXED in Mat.App./917/2025 WITH Mat.App./917/2025 (Filing Number) WITH I.A.(Civil)/918/2025 (Filing Number)	XXXXXXX Versus XXXXXXX XXXXXXX Versus XXXXXXX XXXXXXX Versus XXXXXXX	MR. K KAKOTI MR N PATIRI MS B LASKAR MR. KAUSTUVMANI KAKOTI MR. KAUSTUVMANI KAKOTI	
35	I.A.(Civil)/266/2025 WITH LCR in RSA/342/2017 WITH RSA/342/2017 WITH I.A.(Civil)/3728/2017 in RSA/342/2017 WITH I.A.(Civil)/1665/2023 in RSA/342/2017 WITH I.A.(Civil)/264/2025 in RSA/342/2017	SMT ALAKA DAS and 3 ORS Versus ON THE DEATH OF MANIK CH DAS SMT ALAKA DAS and 3 ORS Versus SRI MANIK CH DAS and 5 ORS SMT ALAKA DAS and 3 ORS Versus SRI MANIK CH DAS and 5 ORS SMT ALAKA DAS and 3 ORS Versus SRI MANIK CH DAS and 5 ORS HARESH (HAREN) CH. DAS Versus MANIK CH DAS AND 8 ORS SMT. ALOKA DAS AND 3 ORS Versus ON THE DEATH OF MANIK CH DAS	MR. M D CHOWDHURY MRG AGARWAL MRS.M D CHOUDHURY MRG AGARWAL MRS.M D CHOUDHURY MRS M D CHOWDHURY MR. M D CHOWDHURY	MR. A K PURKAYASTHA MR. G N KAKATI MR. A K PURKAYASTHA (r-3,5,6) MR. S K DAS MR. S SHARMA (r-3,5,6) MR.B DAS MR. G N KAKATI MR.B DAS
36	I.A.(Civil)/407/2025 WITH LCR in RSA/84/2011	NABA KUMAR SARMA Versus ON THE DEATH OF SMTI RENU DAS,	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI MR.T YADAV	MR.S NATH MR. D MAZUMDAR MR. D MAZUMDAR

	WITH RSA/84/2011	NABA KUMAR SARMA and ANR Versus SMTI. RENU DAS and 11 ORS	MR. S P ROY MR.T ISLAM MD.A HUSSAIN MR A K RAI MS K GOGOI MS. N RAI MR K F VIZO MD.A WAHED	MR.N CHAKRABORTY MR.S NATH MR. D MAZUMDAR MR.B K GHOSH MR.C GOSWAMI MR.R MEDHI
	WITH I.A.(Civil)/403/2025 in RSA/84/2011	SHRI NABA KUMAR SARMA Versus ON THE DEATH OF SMTI RENU DAS ,	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI MR.T YADAV	MR.S NATH MR. D MAZUMDAR
	WITH I.A.(Civil)/406/2025 in RSA/84/2011	SHRI NABA KUMAR SARMA Versus ON THE DEATH OF SMTI RENU DAS,	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI MR.T YADAV	MR D MAZUMDER MR.S NATH MR. D MAZUMDAR
37	I.A.(Civil)/770/2025 in LA.App./15863/2024	JITAMONI DAS Versus THE STATE OF ASSAM AND ANR	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	GA, ASSAM SC, NF RLY
	WITH LA.App./15863/2024 (Filing Number)	JITAMONI DAS AND 3 ORS Versus THE STATE OF ASSAM AND ANR (A)	MR. M A SHEIKH	
38	I.A.(Civil)/779/2025 in MFA/15892/2024	CHAHENA BEGUM Versus UNION OF INDIA	MR. P K GOGOI	DY.S.G.I.
	WITH MFA/15892/2024 (Filing Number)	SMTI CHAHENA BEGUM Versus UNION OF INDIA (H)	MR. P K GOGOI	
39	I.A.(Civil)/783/2025 in MACApp./2571/2025	NATIONAL INSURANCE COMPANY LIMITED, Versus PURABI MAHANTA GOSWAMI	MRS. S ROY MS F N ZAMAN MS. B. HAZARIKA	
	WITH MACApp./2571/2025 (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED Versus MRS PURUBI MAHANTA GOSWAMI,	MISS MOUSHUMI DAS	
40	I.A.(Civil)/785/2025 in MFA/346/2025	MARAMI TALUKDAR AND ANR Versus THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU	
	WITH MFA/346/2025 (Filing Number)	MARAMI TALUKDAR AND ANR Versus THE UNION OF INDIA B	MR J MOLLAH	
41	I.A.(Civil)/788/2025 in MACApp./6689/2024	THE NATIONAL INSURANCE COMPANY LTD. Versus SARASWATI DAS AND 3 ORS	MR. P J BARMAN MS R TADO	
	WITH MACApp./6689/2024 (Filing Number)	THE NATIONAL INSURANCE COMPANY LTD Versus SARASWATI DAS AND 3 ORS A	MR. P J BARMAN	

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LEAVE NOTE OF ADVOCATES FOR 21/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
3)	MR B D DAS	12-03-2025	To	21-03-2025
4)	MR. J P SHARMA	08-03-2025	To	25-03-2025
5)	MD. H BHUYAN	11-03-2025	To	30-04-2025
6)	MS S DAS	11-03-2025	To	21-03-2025
7)	MS. S SARMA	20-03-2025	To	21-03-2025
8)	MR I RAFIQUE	14-03-2025	To	04-04-2025
9)	MS. B BHUYAN	17-03-2025	To	21-03-2025
10)	MS. S G BARUAH	17-03-2025	To	21-03-2025
11)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
12)	MR. A K DAS	18-03-2025	To	01-05-2025
13)	MR D BARUAH	20-03-2025	To	29-03-2025
14)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
15)	MR. N ISLAM	24-03-2025	To	04-04-2025
16)	MR. A K DUTTA	20-03-2025	To	22-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,21st March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP/151/2023	ON DEATH OF KIRANBALA LAHKAR HER LEGAL HEIRS - BHUBAN LAHKAR AND 6 ORS. Versus ON DEATH OF LATE KHAGEN BUNGRUNG HIS LEGAL HEIR - PURNIMA BUNGRUNG AND 5 ORS.	MR. P CHOUDHURY MR. B D DEKA MR. M DAS N CHAUDHURY	
2	CRP/9/2025 FIXED	SANJAY KR. SHAH AND ANR Versus SMTI. JAHANARA BEGUM @ SABANA BEGUM AND ANR	MR. S ISLAM MR A HAWARI A R MONDAL	
3	CRP/34/2025	SMTI BINA CHOUDHURY and 4 ORS. Versus CHALIHA WAREHOUSING CO. PVT. LTD.	MR. R K BHUYAN MR. B CHAKRABORTY MR. S CHAKRABORTY	
4	CRP(IO)/73/2025 FIXED	ROBIN BHUYAN AND ANR Versus DIPALI BHUYAN AND 2 ORS	MR N N UPADHYAYA MR. D K BAGCHI MR. V PANDEY MR. B B KAKATI	
5	CRP(IO)/76/2025 FIXED	RATAN DUTTA Versus SANTOSH THAPA AND 6 ORS.	MR. S K GHOSH MS F AHMED	
ADMISSION				
6	CRP(IO)/282/2024 (AT 2:00 PM), WITH LCR, FIXED	PALASH PHUKAN Versus MD. ARIF ZAMAN @ RATUL	MR. M DUTTA MR K M BORA	MR B BORA MR A B DUTTA
7	CRP(IO)/538/2024 FIXED	BASANTI PHANGSO Versus NITIN DEKA	MR. B PHUKAN MR. P KR KALITA	MR. N N JHA MR. M UDDIN MS M SAHOO
8	MFA/12/2025	UNITED INDIA INSURANCE COMPANY LTD. Versus RAJU ALI AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
9	MFA/13/2025	ABALA RAJBONGSHI Versus THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	DY.S.G.I.
10	MACApp./88/2025	ORIENTAL INSURANCE COMPANY LTD. Versus GULAPI SINGHA AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	

	WITH I.A.(Civil)/774/2025 in MACApp./88/2025	ORIENTAL INSURANCE CO. LTD. Versus GULAPI SINGHA AND ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
11	MACApp./89/2025	THUNU DEKA AND ORS Versus NEW INDIA ASSURANCE CO. LTD.	MR. M TALUKDAR	
12	MACApp./90/2025	THE NEW INDIA ASSURANCE CO. LTD. Versus BIJEET GOGOI	MRS B ACHARYA MR. A ACHARYA	
	WITH I.A.(Civil)/778/2025 in MACApp./90/2025	THE NEW INDIA ASSURANCE CO. LTD. Versus BIJEET GOGOI	MRS B ACHARYA MR. A ACHARYA	
13	MACApp./92/2025	ORIENTAL INSURANCE CO. LTD. Versus LULU CHETIA	MR. S DUTTA MS. M CHOUDHURY S K BEGUM	
	WITH I.A.(Civil)/807/2025 in MACApp./92/2025	ORIENTAL INSURANCE CO LTD Versus LULU CHETIA	MR. S DUTTA MS. M CHOUDHURY S K BEGUM	
14	MACApp./93/2025	NEW INDIA ASSURANCE COMPANY LTD. Versus SATYA PRABHA BORAH DAS AND 4 ORS (F)	MS S MOCHAHARI MR. S DUTTA MR S DUTTA	
	WITH I.A.(Civil)/811/2025 in MACApp./93/2025	NEW INDIA ASSURANCE COMPANY LTD Versus SATYA PRABHA BORAH DAS AND 4 ORS (F)	MS S MOCHAHARI MR. S DUTTA MR S DUTTA	
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
15	RSA/196/2023 WITH LCR	BHUPEN BARMAN Versus DHARMESWAR BARMAN AND ANR.	MR B D DAS MR H K SARMA MRS R DEKA MR. H R DAS	MR. D DOLEY (r-1) MS A DEKA (r-1)
<u>ORDERS</u>				
16	RSA/16/2010 WITH LCR	JATINDRA MOHAN SAHA and ANR Versus ON THE DEATH OF MOZUAMMEL HAQUE HIS LEGAL HEIRS and ORS	S C KEYAL S K GHOSH S P CHOUDHURY	MRG P BHOWMIK
17	WITH RSA/17/2010	JATINDRA MOHAN SAHA and ANR Versus ON THE DEATH OF MOZUAMMEL HAQUE HIS LEGAL HEIRS and ORS	S C KEYAL S K GHOSH S P CHOUDHURY	G P BHOWMIK J PURKAYASTHA
18	RSA/127/2010 WITH LCR	KSHIRESWAR BORAH Versus JOKEN BORAH and ORS	MR.J ALI MS.B M CHETRI MR.M P SHARMA	
19	CRP/181/2015 CAVT. NO. 529/15 FIXED	SADAU ASOM MULA GABHARU SANTHA and 2 ORS Versus THE INDUSTRIAL CO-OPERATIVE BANK LTD. and 4 ORS.		MR.M SARMAR-1 MS. D S NEOG (R- 5) MS.I GOHAIN(R-1) MR.R DUBEY(R- 3) MS.A B KAYASTHA(R-3, 4) MS.M SAIKIA(R-3)
	WITH I.A./297/2015 in CRP/181/2015	SADAU ASOM MULA GABHARU SANTHA and 2 ORS Versus THE INDUSTRIAL CO-OPERATIVE BANK LTD. and 4 ORS.		FOR CAVEATOR
20	MACApp./156/2016 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus BAIAHUN SUIAM and 9 ORS.	MR.S S SHARMA MS.L SHARMA MR.R SHARMA MS.F KHAN	MR.R DHAR(R- 1-5) MSR RANGMAI(R- 1-5)

21	RSA/40/2022 WITH LCR	ON THE DEATH OF RAMESH CHANDRA PAUL HIS LEGAL HEIRS INA RANI DEB AND ANR. Versus ON THE DEATH OF NALINI MOHAN PAUL HIS LEGAL HEIRS AROBINDO PAUL AND 16 ORS.	MR. S D PURKAYASTHA MS. S PHUKAN	DR G J SHARMA MR S NATH
22	CRP/60/2023	PAPIA BHOWMICK AND ANR Versus RUPA MAZUMDAR AND 7 ORS	MR. S C KEYAL MR. M J BARUAH(P-2) MR. A. ALI(P-2) MR. JITU SAIKIA(P-2)	MR. B D DEKA (r-1) MR. M DAS (r-1) N CHAUDHURY (r-1) MR A BHATRA (r-1) MR A DEKA (r-1)
23	CRP/113/2023	BHASKAR HALOI Versus APURBA KUMAR MEDHI AND 3 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	MR. ANANTA RAM MEDHI MS. K MEDHI MS S.DAS MD. K AHMED
24	RSA/127/2023 WITH LCR	SRI SARBESWAR DAS Versus SMT. TAGAR DAS AND 3 ORS	MR A GOHAIN MR. S DIHINGIA MR. U B SARMA	MR. P J SAIKIA, SR. ADV (r-1,2,3) MS D DUTTA (r-1,2,3)
25	CRP(IO)/202/2023 CAVT. NO.05392/023,	BISWAJIT CHOUDHURY Versus MRS. LUCKY CHAKRABARTY	MR. S R BORUAH MS. B DEKA	MR. H DAS (FOR CAVEATOR)
26	RSA/219/2023	STRUCK OFF AND 6 ORS. Versus BHARATI BARMAN @ BHARATI MEDHI AND 4 ORS.	MR. B J MUKHERJEE MS R SAHA	MR H R A CHOUDHURY (R-1) MR F U BARBHUIYA (R-1) MS S DAS (R-1)
	WITH I.A.(Civil)/3822/2023 in RSA/219/2023	JITEN BARMAN @ JITENDRA BARMAN AND 6 ORS. Versus BHARATI BARMAN @ BHARATI MEDHI AND 4 ORS.	MR. B J MUKHERJEE MS R SAHA	
27	CRP(IO)/346/2023	MD. REKIBUR RAHMAN @ REKIBUR RAHMAN Versus STATE BANK OF INDIA	MR. R BORA MR. D. BORAH	
28	I.A.(Civil)/536/2023 in CRP/471/2015	M/S MEGHRAJ MOTILAL AND CO. Versus ON THE DEATH OF AFTABUDDIN AHMED BARUA @ SAFARUDDIN AHMED BARUA	MR. A DHAR MD F FARIDI	MR. D SAIKIA (R-1) MR. B GOGOI (R-1) MR P NAYAK (R-1) MR A CHALIHA (R-1)
	WITH CRP/471/2015	M/S MEGHRAJ MOTILAL AND CO. Versus SRI AFTABUDDIN AHMED BARUA @ SAFARUDDIN AHMED BARUAH	MR.S K JAIN MR. R K BORAH MR.D SARMA MR. A DHAR MD F FARIDI MR.T C KHETRI	MR.D SAIKIA MR.A DEKA
	WITH I.A.(Civil)/537/2023 in CRP/471/2015	M/S MEGHRAJ MOTILAL AND CO. Versus ON THE DEATH OF AFTABUDDIN AHMED BARUA @ SAFARUDDIN AHMED BARUA	MR. A DHAR MD F FARIDI	
	WITH I.A.(Civil)/538/2023 in CRP/471/2015	M/S MEGHRAJ MOTILAL AND CO. Versus ON THE DEATH OF AFTABUDDIN AHMED BARUA @ SAFARUDDIN AHMED BARUA	MR. A DHAR MD F FARIDI	
29	I.A.(Civil)/1554/2023 WITH LCR in RSA/92/2023	MD. KAMALUDDIN Versus ON THE DEATH OF GIRISH CHOUDHURY, HIS SOLE LEGAL HEIRS AND 6 ORS	MR G CHOUDHURY MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	MR. B CHAKRABORTY MR. A K GUPTA
	WITH RSA/92/2023	MD. KAMALUDDIN Versus ON THE DEATH OF GIRISH CHOUDHURY, HIS SOLE LEGAL HEIRS AND 6 ORS	MR G CHOUDHURY MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	MR. A K GUPTA

30	RSA/16/2024 WITH LCR, FIXED	MUSSTT. MOJIDA BEGUM AND 2 ORS Versus MD. IBRAHIM ALI @ PUSU ALI @ PAPU ALI	MR. B U LASKAR MR. T U LASKAR MD A ISLAM	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER M. BORUAH R DEB
	WITH I.A.(Civil)/277/2024 in RSA/16/2024	MUSSTT. MOJIDA BEGUM AND 2 ORS Versus MD. IBRAHIM ALI	MR. B U LASKAR MR. T U LASKAR MD A ISLAM	
31	RSA/106/2024	RUMA DUTTA AND 4 ORS. Versus PADMADHAR GAYAN AND ORS.	MR. P M TALUKDAR MR. R BAISHYA MR. S P SHARMA MS U SHARMA MR A N SARMAH K AHMED	MR. R BARUAH(R-1,2,3,4(A) TO 4 (D), 5 TO 7, 9 TO 14) MR. A IKBAL (R- 1,2,3,4(A) TO 4 (D), 5 TO 7, 9 TO 14) MS. M NATH MS. J SARMA(R- 1,2,3,4(A) TO 4 (D), 5 TO 7, 9 TO 14)
	WITH I.A.(Civil)/1834/2024 in RSA/106/2024	RUMA DUTTA AND 4 ORS. Versus PADMADHAR GAYAN AND ORS.	MR. P M TALUKDAR MR. R BAISHYA MR. S P SHARMA MS U SHARMA MR A N SARMAH K AHMED	
32	MACApp./107/2024 WITH LCR	BHULA DAS Versus CHALEHA KHATUN AND 7 ORS.	MR. A K GUPTA MR H J TAMULI MR D MAHANTA	MR. A J SAIKIA (R-6) K U AHMED(R-1) MS P SARMA(R-1) MR. S. PEGU (R-6)
33	RSA/144/2024 WITH LCR	RINA BORA AND ANR. Versus SANGEETA CHOWDHURY	MR. K K DEY MR V K BAROOAH	MR. D K JAIN MR K JAIN MR. ADARSH KR. JAIN
34	CRP(IO)/154/2024	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus IMRAN HUSSAIN AND 2 ORS	MR T KALITA MR. A KAKATI	MR. S AHMED(R-1) J BORAH(R-1) MS. M. KHATUN(R-1) MS N AKTAR(R-1)
35	Cont.Cas(C)/215/2024	RAJIV JHURIA Versus NIDHI JHURIA	MR. M A I HUSSAIN N ISLAM	MR. R ISLAM (LEGAL AID COUNSEL)
36	CRP(IO)/384/2024	UJJAL DAS AND 7 ORS. Versus RANJIT KUMAR DAS AND ANR	MR A DASGUPTA MR. H DAS MS B DAS MR J K SHARMA	MR. T DAS (R-1,2) MR. H ALI(R-1,2)
37	CRP(IO)/430/2024	DURGA THAKUR AND 3 ORS Versus GUDIYA RANI AND 5 ORS	MR. M K SARMA MR. S B PRASAD MS. S S SAIKIA	MR. A K GUPTA (R-1) MR. R S MISHRA(R-1)
38	MACApp./504/2024 B/O	UNITED INDIA INSURANCE COMPANY LTD Versus NURFATEMA KHATUN AND 6 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. S M MOLLAH(R-6) MR. M MONDAL (R-6)
39	I.A.(Civil)/3803/2024 in WP(C)/5685/2023 (D/O) in WP(C)/5685/2023	DEBENDRA NATH PHUKAN Versus THE STATE OF ASSAM AND 4 ORS	MRS. R BORAH	GA, ASSAM MR. S P ROY MRS P BARUA(R-5) MR M KALITA (R-5) JYOTISH DAS MS. P AGARWALA MS. V RAI SC, REVENUE
40	RERA APPEAL/1/2025	M/S SEVEN CITY DEVELOPERS PRIVATE LIMITED, Versus SRI MAYANK SOMANI,	G. GOSWAMI MR J BORAH MR. K KAKOTI MR N PATIRI	MR. A K SAHEWALLA MR. W SHARMA MR P GOGOI
41	FAO/8/2025 CAVT. NO.006120/25,N FIXED	JAY BABA BAKRESWAR RICE MILL PRIVATE LIMITED, Versus LUNIA MARKETING PRIVATE LIMITED AND ORS	MR G N SAHEWALLA MR M SAHEWALLA MS G DUGAR	MR. R CHETRI (R-3,5) MR. A M ALAMAN (R2) MR N BARMAN (R-1) MR. K M HASSAN (R2) MS J BARMAN(R-1) MR. A S TAPADER (R2) K BORO(R-1) MS C BURAGOHAIR(R-3,5)

	WITH I.A.(Civil)/324/2025 in FAO/8/2025	JAY BABA BAKRESWAR RICE MILL PRIVATE LIMITED Versus LUNIA MARKETING PRIVATE LIMITED,	MR G N SAHEWALLA MR M SAHEWALLA MS G DUGAR	MR. A M ALAMAN (R2) MR. K M HASSAN (R2) MR. A S TAPADER (R2)
	WITH I.A.(Civil)/325/2025 in FAO/8/2025	JAY BABA BAKRESWAR RICE MILL PRIVATE LIMITED, Versus LUNIA MARKETING PRIVATE LIMITED AND ORS	MR G N SAHEWALLA MR M SAHEWALLA MR M SAHEWALLA MS G DUGAR	MR. A M ALAMAN (R2) MR. K M HASSAN (R2) MR. A S TAPADER (R2)
42	CRP(IO)/51/2025 FIXED	TROILEN DEKA Versus BHABENDRA PRASAD DEKA AND 11 ORS.	L K BORAH	
43	I.A.(Civil)/158/2025 FIXED in CRP/168/2019 WITH CRP/168/2019	NURUL HOQUE AND ANR Versus MD. YASIN ALI AND ORS MD. YASIN ALI AND ANR. Versus THE SECRETARY OF THE GOVT. OF ASSAM AND 16 ORS.	MR. P K ROYCHOUDHURY MR. B RAHMAN MR. A SATTAR MS. N BARMAN	GA, ASSAM SC, REVENUE SR GA,ASSAM SC, REVENUE
	WITH I.A.(Civil)/161/2025 in CRP/168/2019	NURUL HOQUE AND ANR Versus MD. YASIN ALI AND ORS	MR. P K ROYCHOUDHURY MR. B RAHMAN	GA, ASSAM MR. A SATTAR SC, REVENUE
44	I.A.(Civil)/205/2025 WITH LCR, FIXED in RSA/164/2016 WITH RSA/164/2016	MUSSTT MAFIA KHATUN Versus MD INAMUL ISLAM and ORS ON THE DEATH OF MD JABED ALI HIS LEGAL HEIRS and ORS Versus MD INAMUL ISLAM and 14 ORS	MR. R. ALI MR. R J BORDOLOI MS. A MEDHI MS. D SONOWAL MR. R ALI MS. C SARMA	MR. A SAHAD (R-1) MR. D HALOI (R-1) MR. S A HUSSAIN (R-1) MS. A DEKA (R-1)
	WITH I.A.(Civil)/206/2025 in RSA/164/2016	MAFIA KHATUN Versus MD INAMUL ISLAM and ORS	MR. R ALI	MD. A SAHAD
	WITH I.A.(Civil)/207/2025 in RSA/164/2016	MAFIA KHATUN AND ORS Versus MD INAMUL ISLAM and ORS	MR. R. ALI	
	WITH I.A.(Civil)/580/2025 in RSA/164/2016	OMME KULSUM Versus INAMUL ISLAM	MR. R ALI	
HEARING				
45	RSA/66/2017 WITH LCR, B/O	ON THE DEATH OF MUSSTT JARJINA RAHMAN HER LEGAL HEIRS AND ORS Versus ON THE DEATH OF SURAYA BEGUM HER LEGAL REPRESENTATIVES and ORS	MR.R BARUAH MR.A IKBAL	MR.G N SAHEWALLA(Sr.Adv/) MR.P KHATANIAR MR.N SHARMA MS.B SARMA MR.A CHETIA MD.ASLAM
46	RSA/47/2022 WITH LCR, FIXED	GAURANGA BARMAN AND 6 ORS. Versus SUDHIR CHANDRA BARMAN AND ORS.	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S KATAKEY MS. S. TODI	MR S K SARKAR (r-4.1 to 4.8, 6.3) MR S K SARKAR (r-4.1 to 4.8, 6.3) MRS V L BHATTACHARJEE MRS V L BHATTACHARJEE MRS P BORAH (R 5.3, R 5.4, R 6.2, R 8) MS C BURAGOHAIN MS C BURAGOHAIN

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LEAVE NOTE OF ADVOCATES FOR 21/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
3)	MR B D DAS	12-03-2025	To	21-03-2025
4)	MR. J P SHARMA	08-03-2025	To	25-03-2025
5)	MD. H BHUYAN	11-03-2025	To	30-04-2025
6)	MS S DAS	11-03-2025	To	21-03-2025
7)	MS. S SARMA	20-03-2025	To	21-03-2025
8)	MR I RAFIQUE	14-03-2025	To	04-04-2025
9)	MS. B BHUYAN	17-03-2025	To	21-03-2025
10)	MS. S G BARUAH	17-03-2025	To	21-03-2025
11)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
12)	MR. A K DAS	18-03-2025	To	01-05-2025
13)	MR D BARUAH	20-03-2025	To	29-03-2025
14)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
15)	MR. N ISLAM	24-03-2025	To	04-04-2025
16)	MR. A K DUTTA	20-03-2025	To	22-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,21st March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./3519/2024 BA 3521/2024(D/O), WITH CASE RECORD(SCANNED COPY), B/M.NANDI	MAFUJUL ISLAM @ MAFUZUL ISLAM Versus THE STATE OF ASSAM	MR. A M BORA MR M J QUADIR MR. D K BAIDYA MR. A K HANNAN	PP, ASSAM
2	Bail Appln./3591/2024 WITH CASE RECORD(SCANNED COPY), FIXED, B/M.NANDI	TAJUL AHMED Versus THE STATE OF ASSAM	MRS. S D CHOUDHURY	PP, ASSAM
3	Bail Appln./3882/2024 WITH CASE RECORD(SCANNED COPY), FIXED	BIKRAM PAUL @ BIPLOB PAUL Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
4	Bail Appln./3962/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RANJIT KARMAKAR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
5	Bail Appln./226/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ALTAP HUSSIAN @ ALTAF SK Versus THE STATE OF ASSAM AND ANR	MS. R CHOUDHURY MS. B. HAZARIKA MD. MEMON AHMED	MRS. S ROY (R-2) PP, ASSAM
6	Bail Appln./642/2025	RUPCHAND ALI Versus THE STATE OF ASSAM	MR. B K DAS MS. P DAS	PP, ASSAM
7	Bail Appln./667/2025 FIXED	CHAHUR UDDIN @ SAHUR UDDIN Versus THE STATE OF ASSAM	H G DAISY MR N ZAMAN	PP, ASSAM
8	Bail Appln./735/2025 FIXED	RIJJAK ALI Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
9	Bail Appln./756/2025 FIXED	SARAJIT MAZI @ PUTUL AND ANR. Versus THE STATE OF ASSAM	MR. P BORDOLOI	PP, ASSAM
BAIL HEARING				
10	AB/1688/2024 AB 1919/2024(D/O), FIXED, B/M.NANDI	SHEIKH ABDUR REZZAQUE AHMED AND ORS Versus TTHE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. R Deka MR. A AHMED MR. R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
11	AB/3427/2024 FIXED, B/M.NANDI	RAYAZ ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MS P KAKATI	PP, ASSAM

12	AB/235/2025 WITH OFFICE NOTE, FIXED	HAREJ ALI Versus THE STATE OF ASSAM AND ANR	MS. G BORAH	PP, ASSAM
13	AB/322/2025 FIXED	SAHA ALAM THANDAR Versus THE UNION OF INDIA	MR. S AGARWAL MR A HAWARI MR. AMRIT N A R MONDAL	SC, NCB
14	AB/505/2025 FIXED	MD JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM
15	AB/565/2025 WITH OFFICE NOTE, FIXED	SANIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA A. H. AHMED	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
3)	MR B D DAS	12-03-2025	To	21-03-2025
4)	MR. J P SHARMA	08-03-2025	To	25-03-2025
5)	MD. H BHUYAN	11-03-2025	To	30-04-2025
6)	MS S DAS	11-03-2025	To	21-03-2025
7)	MS. S SARMA	20-03-2025	To	21-03-2025
8)	MR I RAFIQUE	14-03-2025	To	04-04-2025
9)	MS. B BHUYAN	17-03-2025	To	21-03-2025
10)	MS. S G BARUAH	17-03-2025	To	21-03-2025
11)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
12)	MR. A K DAS	18-03-2025	To	01-05-2025
13)	MR D BARUAH	20-03-2025	To	29-03-2025
14)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
15)	MR. N ISLAM	24-03-2025	To	04-04-2025
16)	MR. A K DUTTA	20-03-2025	To	22-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,21st March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 16

**[THIS BENCH WILL SIT AFTER RISING OF THE
SPECIAL DIVISION BENCH, IF TIME PERMITS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 Cont.Cas(C)/509/2014	GELWINDRO MOMIN and ANR. Versus ABDUR REZZAQUE and 7 ORS.	MR.M DUTTA MR.M ISLAM MR.N UDDIN	MR. P P BARUAH MR.B CHOUDHURY(R-4) MR. R MAZUMDAR, SC SEC. EDU MR. K K DUTTA
2 Cont.Cas(C)/603/2017	SIRAJ UDDIN and 3 ORS. Versus V.K.PIPERSENIA and 6 ORS.	MR. M DUTTA MS.M BARMAN MS.D GHOSH MR.M ISLAM	MR. J HANDIQUE MR. J HANDIQUE MR. R BORPUJARI MR. R BORPUJARI MR D SAIKIA
3 Cont.Cas(C)/59/2020 FIXED	SYEDA ANJUARA BEGUM AND ANR. Versus PREETOM SAIKIA, I.A.S. AND ANR.	MR. SURAJIT DAS MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	MR. D SAIKIA (R2, R3, R4) MR S M T CHISTIE (R2, R3, R4) MR. N J KHATANAR (R3) MR. U SARMA (R4) MR A CHALIHA (R2)
4 Cont.Cas(C)/359/2020	KIRITI BORAH Versus PREETOM SAIKIA, IAS AND 6 ORS.	MR S P DAS, MR N DAS	MR S M T CHISTIE (r-5) MR S M T CHISTIE (r-5) MS N M SARMA
5 Cont.Cas(C)/243/2022	KORMAN ALI SHEIKH AND ANR Versus DR. BIJOYA CHOUDHURY	MR. A SARMA MR T R SEN MR. LENTSO	
6 Cont.Cas(C)/362/2022	DHENURAM KAMAN AND 18 ORS. Versus B. KALYAN CHAKRAVARTHY	MR. R ALI H A AHMED MR R ISLAM MR S KHAN	
7 MACApp./419/2022 WITH LCR, FIXED	THE UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI. ANURUPA ROY AND 3 ORS	MR. A DUTTA MR. A J SAIKIA MR. S. PEGU MRS. P M DUTTA	U MUDIAR MR. K R BORA MR. J BHATI
WITH 8 MACApp./415/2022 WITH LCR	THE UNITED INDIA INSURANCE COMPANY LTD. Versus SMTI BIDYABATI BHUYAN AND 3 ORS	MR. A DUTTA MR. A J SAIKIA MR. S. PEGU MRS. P M DUTTA	U MUDIAR MR. K R BORA MR. J BHATI

9	WITH MACApp./417/2022 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD. Versus SMTI. MANJULATA ROY AND 4 ORS	MR. A DUTTA MR. A J SAIKIA MR. S. PEGU MRS. P M DUTTA	U MUDIAR MR. K R BORA MR. J BHATI
10	Cont.Cas(C)/499/2022	PROVATI DAS Versus SMTI SURANJANA SENAPATI, ACS AND ANR	MR. R ISLAM MR J ISLAM	MR. D SAIKIA (R-1) MR S M T CHISTIE (R-1) MS. N PHUKAN (R-1) MR B DEURI
11	Cont.Cas(C)/606/2023 FIXED	NUR HUSSAIN PRODHANI Versus NARAYAN KONWAR, IAS	MR. M R KHANDAKAR	MR. P J PHUKAN MR B KAUSHIK SC, G U
12	Cont.Cas(C)/659/2024	MD SOURHAB ALI Versus SMT POMI BARUAH, ACS	MR. T K BHUYAN MR A ALI MS. M KHATUN MS K TAYE	MR S DAS
13	I.A.(Civil)/1302/2024 in MACApp./3944/2024 WITH MACApp./3944/2024 (Filing Number) WITH I.A.(Civil)/3945/2024 (Filing Number)	NATIONAL INSURANCE COMPANY LTD Versus MAHESH CH. RAY AND 2 ORS. NATIONAL INSURANCE COMPANY LTD Versus MAHESH CH. RAY AND 2 ORS.	MRS L SHARMA MR. K K BHATTA MR. K K BHATTA	MS. N MODI MD H R AHMED(R-1) BASON ALI
14	I.A.(Civil)/1409/2024 in MACApp./4926/2024 WITH MACApp./4926/2024 (Filing Number)	NATIONAL INSURANCE COMPANY LTD Versus MAHESH CH. RAY AND 2 ORS B THE NEW INDIA ASSURANCE CO. LTD. Versus KHRADA GOHAIN AND 4 ORS.	MR. K K BHATTA MR. A ACHARYA MR B ACHARYYA	MR D MONDAL(R-1 TO 3)
15	I.A.(Civil)/3678/2024 WITH LCR 1 FILE in MACApp./131/2020 WITH MACApp./131/2020 WITH I.A.(Civil)/789/2020 in MACApp./131/2020 WITH I.A.(Civil)/2887/2024 in MACApp./131/2020 WITH I.A.(Civil)/3679/2024 in MACApp./131/2020 WITH I.A.(Civil)/3680/2024 in MACApp./131/2020	THE NEW INDIA ASSURANCE CO LTD Versus KHRADA GOHAIN AND 4 ORS E NATIONAL INSURANCE CO. LTD Versus SMTI SUBHASI DAS AND ORS NATIONAL INSURANCE CO. LTD Versus SMTI SUBHASI DAS AND 2 ORS NATIONAL INSURANCE CO. LTD Versus SMTI SUBHASI DAS AND 2 ORS SMTI SUBHASI DAS AND ANR Versus NATIONAL INSURANCE CO. LTD NATIONAL INSURANCE CO. LTD Versus SMTI SUBHASI DAS AND ORS NATIONAL INSURANCE CO. LTD Versus SMTI SUBHASI DAS AND ORS	MR B ACHARYYA MR. K K BHATRA MS P HAJURI MR. K K BHATRA MR. R K BHATRA MS. R DUTTA MR. D BHUYAN MR. K K BHATRA MR. R K BHATRA MR. D BHUYAN MRS. K DEVI MS S A KHALIFA MR. K K BHATRA MS P HAJURI	MRS. K DEVI
16	Cont.Cas(C)/20/2025	RANAPRATAP BEZBARUAH Versus CHANDAN SARMAH AND 2 ORS	MS. L DAS MR. M P SARMA MR A CHAKRABORTY	
17	I.A.(Civil)/798/2025 in MFA/479/2024	THE NATIONAL INSURANCE COMAPNY LTD. Versus RAHIM ALI AND ANR	MR. P J BARMAN MS R TADO	

	WITH MFA/479/2024 (Filing Number)	THE NATIONAL INSURANCE COMAPNY LTD	MR. P J BARMAN	
		Versus RAHIM ALI AND ANR. H		
18	I.A.(Civil)/799/2025 in MFA/1953/2025	NATIONAL INSURANCE CO. LTD.	MR. N M DUTTA	
		Versus ASMAT KHANDAKAR AND ANR		
	WITH MFA/1953/2025 (Filing Number)	NATIONAL INSURANCE CO LTD	NAYAN MONI DUTTA	
		Versus ASMAT KHANDAKAR AND ANR		
19	I.A.(Civil)/800/2025 in MACApp./2786/2025	THE NEW INDIA ASSURANCE CO. LTD.	MRS B ACHARYA MR. A ACHARYA	
		Versus PRANITA BORO		
	WITH MACApp./2786/2025 (Filing Number)	THE NEW INDIA ASSURANCE CO LTD	AYUSMAN ACHARYA	
		Versus SMT PRANITA BORO		
		HEARING		
20	MFA/43/2014 WITH LCR	NEW INDIA ASSURANCE CO. LTD.	MR.K K BHATRA MR.R K BHATRA MR.A AHMED MS.P HUJURI MS.S DAS	MR.K BHATTACHARJEE(R-1&2) MR.J C BARMAN(R- 1&2) MR.A GANGULY MR.D BANERJEE(R- 1&2) MR. D. BORAH (r-3,4) MR.S KHANR- 1 and 2
		Versus HERRA BARUAH and ANR.		
	WITH MC/1794/2014 in MFA/43/2014	NEW INDIA ASSURANCE CO. LTD.	MR.A AHMED	
		Versus HERRA BARUAH and ANR.		
	WITH I.A.(Civil)/2370/2018 in MFA/43/2014	SMT. HEERA BARUAH AND ANR	MR. K BHATTACHARJEE MR J C BARMAN MR. D BANERJEE	MR. K K BHATRA MR. R K BHATRA MR. A AHMED MS P HUJURI MS S DAS
		Versus M/S NEW INDIA ASSURANCE CO. LTD.		
21	MACApp./661/2017 WITH LCR	NATIONAL INSURANCE COMPANY LIMITED	MR. S S SHARMA MS. L SHARMA MR. B J MUKHERJEE	MR. M J BARUAH (R1, R2)
		Versus SRI SWMKWR BASUMATARY and 3 ORS		
22	MACApp./349/2021 WITH LCR, B/O	SRI GAKUL CHANDRA DAS	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR. D K RAJAK	MR. A ROSHID (r.1-6) MS. M R DEVI (r.1-6) MR A RASHID MS R DEVI
		Versus ABDUL BAREK AND 6 ORS.		
	WITH MACApp./706/2018	ANOWARA KHATUN AND 4 ORS	MR. M A SHEIKH MR M RAHMAN MR. M HUSSAIN MS F INTAZ	MR. K K BHATTA (R1) G UDDIN (R2) MS JONA TALUKDAR (R1) MS. P A TALUKDAR (R2) MR N Y KONYAK (R2)
		Versus HDFC ERGO GENERAL INSURANCE CO. LTD AND 2 ORS		

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LEAVE NOTE OF ADVOCATES FOR 21/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
3)	MR B D DAS	12-03-2025	To	21-03-2025
4)	MR. J P SHARMA	08-03-2025	To	25-03-2025
5)	MD. H BHUYAN	11-03-2025	To	30-04-2025
6)	MS S DAS	11-03-2025	To	21-03-2025
7)	MS. S SARMA	20-03-2025	To	21-03-2025
8)	MR I RAFIQUE	14-03-2025	To	04-04-2025
9)	MS. B BHUYAN	17-03-2025	To	21-03-2025

10)	MS. S G BARUAH	17-03-2025	To	21-03-2025
11)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
12)	MR. A K DAS	18-03-2025	To	01-05-2025
13)	MR D BARUAH	20-03-2025	To	29-03-2025
14)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
15)	MR. N ISLAM	24-03-2025	To	04-04-2025
16)	MR. A K DUTTA	20-03-2025	To	22-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,21st March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
1	I.A.(Civil)/692/2025 in WP(C)/3111/2024	SRI ASWINI BORAH Versus NATIONAL HIGHWAYS AND INFRASTRUCTURES DEVELOPMENT CORPORATION	MR RAKTIM BORAH	GA, ASSAM SC, NHAI
	WITH WP(C)/3111/2024	ASWINI BORAH Versus THE NATIONAL HIGHWAYS AUTHORITY OF INDIA AND 6 ORS	MR. R BORUAH	GA, ASSAM SC, NHAI SC, REVENUE SC, FINANCE
ADMISSION				
2	WP(C)/4512/2015	TOPCEM INDIA LLP and ANR Versus THE STATE OF ASSAM AND 5 ORS	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MS.B BAISHYA MRA K RAI MR.S DEY MR.R P N SINGH	GA, ASSAM MR. B J TALUKDAR (SC, REVENUE DEPT.) MR. D MAZUMDAR (ADDL. ADV. GEN.)
3	WP(C)/3341/2016	MUSSTT. MOFIJA BEGUM HAJARIKA Versus MRS. FATEMA KHATOON and 9 ORS	MR.N J DUTTA MR.K D SARMA	GA, ASSAM MR.G C PHUKAN(R- 1-3, 5- 7) MR.S K SINGH(R- 1-3, 5-7) MR.G UDDIN(R-1-3, 5-7)
4	WP(C)/2333/2017	HARIPADA DAS and 84 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR.B CHAKRABORTY MR.U DAS	GA, ASSAM MRS. D DAS BARMAN MR. S DUTTA ,SC, SILCHAR MUNICIPAL BOARD,ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
5	WP(C)/668/2018	BISHNU BAHADUR LIMBU @ BISHNU LIMBU Versus THE STATE OF ASSAM AND ORS.	MR A K BORAH MR. M CHOUDHURY MR P HAZARIKA MR T R SARMA	GA, ASSAM MR. S K DEORI MS. SOMILA MR. B DEORI MR. P DAIMARY
6	WP(C)/1466/2018	ON THE DEATH OF AYASH ALI LASKAR, HIS LEGAL HEIR FARIDA BEGUM LASKAR AND 7 ORS. REP. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A H M R CHOUDHURY	MR C BARUAH MR H R A CHOUDHURY GA, ASSAM SC, NHAI MD. A HUSSAIN

7	WP(C)/3536/2018	PRANJAL SAIKIA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P P DUTTA MR. A BORUA MS. M NEOG	GA, ASSAM SC, REVENUE
8	WP(C)/3540/2018	MADHUSUDAN ROY AND 5 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K ROY MRS. M M ROY	GA, ASSAM
9	WP(C)/3603/2018	AMIEL DOLEY AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. R SARMA MR H DEKA MR D HAZARIKA MR A HUSSAIN	GA, ASSAM SC, REVENUE
10	WP(C)/8657/2018	ON THE DEATH OF NOOR ELAHI AHMED, HIS LEGAL HEIRS Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY	GA, ASSAM MR. R BORPUJARI SC, REVENUE
	WITH I.A.(Civil)/182/2019 in WP(C)/8657/2018	ON THE DEATH OF NOOR ELAHI AHMED,HIS LEGAL HEIRS Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY	GA, ASSAM MR P S DEKA MR R DHAR SC, REVENUE
11	WP(C)/7746/2018	AKTARUL ISLAM AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MS. R CHOUDHURY MR D. CHAKRABORTY	MR. R BORPUJARI SC, REVENUE
	WITH I.A.(Civil)/183/2019 in WP(C)/7746/2018	AKTARUL ISLAM AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MS. R CHOUDHURY MR D CHAKRABORTY	GA, ASSAM MR P S DEKA MR R DHAR SC, REVENUE
12	WP(C)/7811/2018	ANHOOR ELAHI AHMED AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR D CHAKRABORTY	SC, REVENUE MR. R BARPUJARI
	WITH I.A.(Civil)/185/2019 in WP(C)/7811/2018	ANHOOR ELAHI AHMED AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR D CHAKRABORTY	GA, ASSAM MR P S DEKA MR R DHAR SC, REVENUE
13	WP(C)/907/2019	ZIMI AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MS. S SARMA MR. J ROY MR. C CHAKRAVARTY	GA, ASSAM SC, REVENUE
14	WP(C)/8880/2018	JAIRAJ BIKRAM SINGH Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA S CHANDA MR. S CHAMARIA MR. P DEKA MR. A CHETIA MR. M ALI MR A N SARMAH MR R KALITA MR. M SAHEWALLA	GA, ASSAM MR. D M THAKURIA (R4- R6) MR. N N JHA (R5, R6) MR. A DHAR (R-4,5,6) MR. M BERIA (R5, R6) MS M SAHOO (R5, R6) MS. I THAKURIA (R4-R6) SC, REVENUE
15	WP(C)/1071/2019	MANTRI TEA COMPANY PVT. LTD. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 4 ORS.	MR. S K KEJRIWAL MS. S KEJRIWAL	GA, ASSAM SC, APDCL
	WITH WP(C)/1073/2019	RUTTONPORE PLANTATIONS (P) LTD Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 4 ORS.	MS. S KEJRIWAL SC, APDCL	GA, ASSAM SC, APDCL
17	WP(C)/127/2020	SAIDUR RAHMAN Versus THE STATE OF ASSAM AND 10 ORS	MR. R C SAIKIA MS. K SAIKIA MS. K SAIKIA MR S DAS MS. N DAS	GA, ASSAM SC, REVENUE SC, HEALTH SC, PWD
	WITH I.A.(Civil)/2288/2020 in WP(C)/127/2020	SAIDUR RAHMAN Versus THE STATE OF ASSAM AND 10 ORS.	MR. R C SAIKIA MS. K SAIKIA MR S DAS	SC, REVENUE SC, PWD SC, HEALTH

18	WP(C)/109/2021	M/S RAJA RAJENDRA NARAYAN DEB SERVICE STATION (RRND SS) AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MR. K N CHOUDHURY MS. S CHAKRAVARTY MS MITALI SHARMA	GA, ASSAM MR. S S ROY MR. S BORTHAKUR ASSTT.S.G.I.
19	WP(C)/572/2021	MOHIBUL ISLAM Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MONDAL MD. I H KHAN MR A ALIM SK	GA, ASSAM MR T H HAZARIKA (R-9) MR M CHETIA (R-9) MR A RASHID (R-9) MR. K ISLAM (R-9) SC, REVENUE
WITH				
20	WP(C)/840/2021	ALTAF HUSSAIN Versus THE STATE OF ASSAM AND 8 ORS	MD H R AHMED	GA, ASSAM MR T H HAZARIKA (R-9) MR M CHETIA (R-9) MR A RASHID (R-9) MR. K ISLAM (R-9) SC, REVENUE
21	WP(C)/2988/2021	AROFA AND 4 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MS. D GHOSH MR SAURADEEP DEY MS H BETALA	GA, ASSAM ASSTT.S.G.I.
WITH				
22	WP(C)/3310/2021	ABDUL SABUR AND 5 ORS Versus THE UNION OF INDIA AND 3 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA	GA, ASSAM MR. K K PARASAR (R-1) ASSTT.S.G.I.
23	WP(C)/3366/2021	SYED AMEENUL ALAM Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MS. S. TODI	GA, ASSAM SC, HEALTH SC, REVENUE
24	WP(C)/3524/2021	M/S RAHMAN PROPERTIES LTD. Versus M/S ASSAM POWER DISTRIBUTION COMPANY LTD. AND ANR.	MR. A BARUAH MR. A K SHRIVASTAVA	SC, APDCL
25	WP(C)/5342/2021	DHARAMPAL SATYAPAL LTD. AND 2 ORS. Versus DESIGNATED OFFICER AND CENTRAL LICENSING AUTHORITY AND 2 ORS.	MR. A LAL MR. U PATHAK	SC, HEALTH AND F W ASSTT.S.G.I.
26	WP(C)/5656/2021	SARAT CH SAIKIA Versus THE UNION OF INDIA AND 3 ORS	MR. S CHAKRABORTY	MR P CHOUDHURY (r-3) MS P SAIKIA (r-3) ASSTT.S.G.I.
27	WP(C)/6309/2021	MUSLIM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR P SARMA	SC, PWD
28	WP(C)/7128/2022 FIXED	ON THE DEATH OF KAMAL BORA HIS LEGAL HEIRS Versus THE STATE OF ASSAM AND 4 ORS	MR. U J SAIKIA MS M DAS	GA, ASSAM MR. A BORUA (r-3,4,5) MR D MAHANTA (r-3,4,5) SC, REVENUE
29	WP(C)/2025/2023	NIZAM UDDIN AND 13 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. N G KUNDU MR G DEKA	SC, P AND R.D. GA, ASSAM SC, REVENUE
30	WP(C)/2839/2023	AMERANDRA KUMAR SARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. P BOIRAGI MR. S J SARMAH MR R DAS	GA, ASSAM MR H K NATH (R-4) MR J BORAH (R-4) MR. K KAKOTI (R-4) MR N PATIRI (R-4) SC, GMC
31	WP(C)/4060/2023	HINDUSTAN UNILEVER LTD Versus UNION OF INDIA AND 2 ORS	DR. ASHOK SARAF MR G N SAHEWALLA MR P BARUAH MR S J SAIKIA MR M SAHEWALLA MR. N N DUTTA MS. S. TODI MR H K SARMA MR P K BORA MS T J SAHEWALLA B SARMA MR. G. DUTTATRAY	MR. S C KEYAL , SC, GST DY.S.G.I.

32	WP(C)/5538/2023	RAVI DEY AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. S CHAKRABORTY MR A KAKOTI MS S BORA	SC, CO OP
33	WP(C)/6178/2023	NIKHIL CACHAR HAIDIMBA BARMAN SAMITI AND 2 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM MR. R P SARMAH (R-7, R-14) MRS. R RONGMEI (R-7, R-14) MS. K L R YANTHAN (R-7, R-8) MR. D DOLEY (R-7, R-14) MR P UPADHYAYA (R-7, R-8, R-14) DY.S.G.I. SC, WPT AND BC
34	WP(C)/227/2024	M/S ANI ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	DR ANKIT TODI	SC, P AND R.D. GA, ASSAM
35	WP(C)/480/2024	M/S ABP ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	DR ANKIT TODI	GA, ASSAM
36	WP(C)/514/2024	MD. SAIDUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. N NATH MR. T BORKOTOKY MR N TALUKDAR MS N RABHA	GA, ASSAM SC, REVENUE
37	WP(C)/978/2024	GODREJ AND BOYCE MFG CO. LTD Versus THE STATE OF ASSAM AND 4 ORS	MS D CHAUDHURY MR A K PAUL	SC, AG SC, HEALTH
38	WP(C)/1037/2024	KAJALGAON WEEKLY BAZAR COMMITTEE Versus THE STATE OF ASSAM AND 7 ORS	MR. A NARZARI MS. S T BOKTH MR. S BASUMATARY	GA, ASSAM SC, BTC
	WITH I.A.(Civil)/925/2024 in WP(C)/1037/2024	THE KAJALGAON MUNICIPAL BOARD AND 2 ORS Versus THE STATE OF ASSAM AND ORS	MR. M U MAHMUD MRS. M SAIKIA MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	GA, ASSAM MR. A NARZARI SC, BTC
39	WP(C)/2172/2024	G.B GATTANI INDUSTRIAL COMPLEX Versus THE UNION OF INDIA AND 10 ORS.	MR. K P MAHESWARI MS. M SHARMA M. KALITA	GA, ASSAM MR H GUPTA DY.S.G.I. SC, PWD
40	WP(C)/4310/2024	MONUJ HASNU @ MANOJ HASNU Versus THE STATE OF ASSAM AND 7 ORS	MR. M P CHOUDHURY MR. S BATHARI	SC, NHIDC SC, REVENUE SC, K A A C
41	WP(C)/7073/2024	UJJWALENDU GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS.	MS. D GHOSH MR. M AHMED MS N DEKA MS H BETALA MS. S PHUKAN MS A HUSSAIN MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM SC, PWD SC, FINANCE SC, REVENUE
42	WP(C)/549/2025	PHANIDHAR PAWE AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS N DEKA MR SAURADEEP DEY	GA, ASSAM
<u>BAIL HEARING</u>				
43	AB/269/2025 B/O	RAJAT MONDAL Versus THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
<u>ORDERS</u>				
44	WP(C)/5104/2018	HEMANTA KALITA AND 4 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. A DEKA MR. A DEKA MR. B K DAS MR. N DAS MR H P GUWALA	GA, ASSAM MR P S DEKA SC, REVENUE

45	I.A.(Civil)/2295/2021 in WP(C)/2399/2016	SABITRI SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. A K SHARMA	GA, ASSAM
	WITH WP(C)/2399/2016	SABITRI SAIKIA Versus THE STATE OF ASSAM AND ANR	MR.A K SHARMA MR.R DEKA MR.G GOSWAMI	GA, ASSAM MR. K GOGOI
46	WP(C)/4102/2022 CAVT. NO.06642/022, WITH OFFICE NOTE	MD. MATIBUR RAHMAN Versus MD. NABI HUSSAIN AND 4 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. M H SAIKIA	GA, ASSAM MR. A Y CHOUDHURY (R-5) MR. M K HUSSAIN MRS. S Y AHMED MR. T A CHOUDHURY (R-5) MR K U AHMED MS S Z HAYAT (R-4) MR. A AHMED M ALOM FOR CAVEATOR
47	Cont.Cas(C)/573/2024 FIXED	AMBARISH DAS AND 3 ORS. Versus MEGHA NIDHI DAHAL AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU MR. A K AZAD	
	WITH WP(C)/6944/2023	AMBARISH DAS AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. P K ROYCHOUDHURY MR H I CHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM MR G KHANDELIA (R-5) MR. K DEKA (R-5) SC, G M D A SC, GMC
49	Cont.Cas(C)/616/2024	BAHARUL ISLAM AND 87 OTHERS Versus NAZEEM AHMED	MR. A ROSHID MS. T BEGUM	MS. K PHUKAN
50	WP(C)/6752/2024	ASHOK KUMAR AGARWALA Versus THE DISTRICT DISASTER MANAGEMENT AUTHORITY AND 6 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM SC, PWD
51	I.A.(Civil)/304/2025 IN WP(C)/7777/2022(D/O) in WP(C)/7777/2022	JAY CHARAN DEKA Versus THE UNION OF INDIA AND ORS	MR D DEKA	SC, AG (A AND E) MR. K GOGOI MR. C K S BARUAH DY.S.G.I. SC, WATER RESOURCE
52	I.A.(Civil)/326/2025 in WP(C)/3405/2018	SAJID KHAN Versus THE STATE OF ASSAM AND ORS	MR. M SARANIA	GA, ASSAM
	WITH WP(C)/3405/2018	SAJID KHAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. M SARANIA MD. S U AHMED MR. B DEORI MS. I KEITZAR	GA, ASSAM MR. R GOSWAMI (R4) MS. M SAIKIA (R4) MS. P BORTHAKUR (R4)
53	I.A.(Civil)/390/2025 in WP(C)/6876/2024	SHRI DAMODAR PRASAD BAJAJ Versus SHRI SWARUP JYOTI CHOUDHURY	MR. R K BHUYAN MR. M KASHYAP MR. S A SINGH MR. A BHATTACHARJEE	SC, REVENUE AND DISASTER MANAGEMENT DEPT
	WITH WP(C)/6876/2024	SWARUP JYOTI CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MS. T SOM MR H DAS MS. U HAZARIKA MS S ISLAM	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
54	I.A.(Civil)/491/2025 in WP(C)/3355/2020	ON THE DEATH OF PETITIONER ABDUL KHALEQUE KHAN @ ABDUL KHALEQUE HIS LEGAL HEIRS HUSNARA BEGUM, Versus THE STATE OF ASSAM AND ANR	MR ZUBAIR HAMMAD	GA, ASSAM SC, REVENUE
	WITH WP(C)/3355/2020	ON THE DEATH OF ABDUL KHALEQUE KHAN @ ABDUL KHALEQUE HIS LEGAL HEIRS 1.1 HUSNARA BEGUM Versus THE STATE OF ASSAM AND 3 ORS.	MR. Z HAMMAD	GA, ASSAM MR. N ALAM (R4) MR K JAIN (R4) MR K JAIN (R4) SC, REVENUE

55	I.A.(Civil)/730/2025 in WP(C)/906/2025	ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION Versus NIRAD KANT BAGLA	MR. D DAS SR. ADV MR. K KAKOTI	MR. D SARAF MR. S S GUPTA
	WITH WP(C)/906/2025	NIRAD KANT BAGLA Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION AND 4 ORS.	MR. D SARAF MR. S S GUPTA	SC, ATEPFO G. GOSWAMI MR J BORAH MR. K KAKOTI MR N PATIRI
	WITH I.A.(Civil)/794/2025 NOT B/F HMJ D. BARUAH in WP(C)/906/2025	NIRAD KANT BAGLA Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION AND ORS	MR. K N CHOUDHURY MR. D SARAF MR. S S GUPTA	SC, ATEPFO GA, ASSAM
56	I.A.(Civil)/731/2025 in WP(C)/905/2025	ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION Versus NIRAD KANT BAGLA	MR. D DAS SR. ADV MR. K KAKOTI	MR. D SARAF MR. S S GUPTA
	WITH WP(C)/905/2025	NIRAD KANT BAGLA Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION AND 4 ORS.	MR. D SARAF MR. S S GUPTA	SC, ATEPFO G. GOSWAMI MR J BORAH MR. K KAKOTI MR N PATIRI

HEARING

57	Crl.Pet./517/2016 WITH LCR 2 FILES(SCANNED COPY), FIXED, (ASSIGNED)	NITUMONI SAIKIA and 3 ORS Versus AKHIL GOGOI	MR.P N GOSWAMI MR.I KALITA MR. K P PATHAK (P-2) MR. K P PATHAK (P-2) MR BHARGAV DAS (P-2) MR BHARGAV DAS (P-2) MR. C PAUL (P-2) MR. C PAUL (P-2)	MR. T DEURI MS. A DAS MS. L WANGSA
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LEAVE NOTE OF ADVOCATES FOR 21/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
3)	MR B D DAS	12-03-2025	To	21-03-2025
4)	MR. J P SHARMA	08-03-2025	To	25-03-2025
5)	MD. H BHUYAN	11-03-2025	To	30-04-2025
6)	MS S DAS	11-03-2025	To	21-03-2025
7)	MS. S SARMA	20-03-2025	To	21-03-2025
8)	MR I RAFIQUE	14-03-2025	To	04-04-2025
9)	MS. B BHUYAN	17-03-2025	To	21-03-2025
10)	MS. S G BARUAH	17-03-2025	To	21-03-2025
11)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
12)	MR. A K DAS	18-03-2025	To	01-05-2025
13)	MR D BARUAH	20-03-2025	To	29-03-2025
14)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
15)	MR. N ISLAM	24-03-2025	To	04-04-2025
16)	MR. A K DUTTA	20-03-2025	To	22-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,21st March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./815/2025	TAPNAJYOTI GOGOI AND ANR Versus THE STATE OF ASSAM	MR P NEOG MS. K SHARMA	PP, ASSAM
2	Bail Appln./822/2025	SHOHIDUL ISLAM Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
3	Bail Appln./825/2025	ROUF GONI CHOUDHURY Versus THE STATE OF ASSAM	MR. N MAHAJAN	PP, ASSAM
4	Bail Appln./827/2025	BAHAR ALI KHAN Versus THE STATE OF ASSAM	MR. M HOSSAIN MR. Z H AHMED MS F INTAZ	PP, ASSAM
5	Bail Appln./828/2025	ABUL HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. S AHMED J BORAH T UDDIN	PP, ASSAM
6	Bail Appln./829/2025	JINAR @ JITENDRA BASUMATARY Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
7	Bail Appln./832/2025	ABDUL LATIF SK @ ABDUL LATIF Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
8	Bail Appln./837/2025	SAFIKUL ISLAM @ SHAFIKUL ISLAM Versus THE STATE OF ASSAM	U U KHAN	PP, ASSAM
9	Bail Appln./839/2025	SRI SONAT DAS ALIAS SANAT KR DAS Versus THE STATE OF ASSAM	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
10	Bail Appln./843/2025	JALAL MONDAL Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
11	Bail Appln./844/2025	ADHAR RAY Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM
12	Bail Appln./845/2025	BIRAJ DAS AND ORS Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR P DAS MR. AJAY SARMA	PP, ASSAM

MOTION

13	AB/638/2025	HARSH JYOTI BAISHYA Versus THE STATE OF ASSAM	MR. A M BORA MS F BEGUM MR. V A CHOWDHURY MR S PAUL	PP, ASSAM
14	AB/639/2025	SRI RAJIB DAS Versus THE STATE OF ASSAM	MR D K DAS MR. R K NATH	PP, ASSAM
15	AB/640/2025	MUSTAFA FARID HUSSAIN LASKAR Versus THE UNION OF INDIA AND ANR	MR. A S TAPADER MR M AHMED	DY.S.G.I. PP, ASSAM
16	AB/641/2025	DILDAR HUSEN @ DILDAR HUSSAIN Versus THE STATE OF ASSAM	MR S H SIKDAR A ISLAM	PP, ASSAM
17	AB/642/2025	SEKHOR JYOTI GOGOI @ SEKHAR JYOTI GOGOI Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
18	AB/644/2025	HIKMAT ALI Versus THE STATE OF ASSAM	MR. J AHMED MR N ZAMAN	PP, ASSAM
19	AB/645/2025	MUKADDES ALI AND ANR Versus THE STATE OF ASSAM	MR M H AHMED I AMIN MR. O ULLAH	PP, ASSAM
20	AB/647/2025	IBRAHIM ALI AND 2 ORS Versus THE STATE OF ASSAM	L BANIK MS. S KAUR MR. R R BAISHYA	PP, ASSAM
21	AB/649/2025	ABDUL MOTLEB AND 2 ORS. Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
22	AB/651/2025	JIAUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
23	AB/653/2025	SRI NABASISH CHAKRABORTY Versus THE STATE OF ASSAM	MR A TEWARI MS. N PODDAR MS. K HAZARIKA MS. M BAISHYA A YASMIN	PP, ASSAM

ADMISSION

24	Crl.A./348/2024	INDIRA DAS CHOUDHURY Versus ABHIJIT CHAKRABORTY AND ANR.	MR. N C DAS MS. M DEVI MS M BORAH	
25	Crl.A./361/2024	ABHIJIT GANGULY Versus THE STATE OF ASSAM AND ANR.	MR. M L PANDIA MS. N K PODDAR	MS. R B BORA (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
26	Crl.Pet./1535/2024 B/O	MD. MOIDUL ISLAM Versus NASRIN SULTANA	MR P KATAKI MRS R BEGUM MS. A LALA	MR. I A HAZARIKA B BARMAN

BAIL HEARING (BA)

27	Bail Appln./552/2025 FIXED	SMTI PRITI DAS Versus THE STATE OF ASSAM	MR G CHAMUAH MR. D GOGOI	PP, ASSAM
28	Bail Appln./675/2025 FIXED	SRI SANAMACHA SINGHA Versus THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI S DEB MS S.DAS P HAJONG	PP, ASSAM
29	Bail Appln./708/2025 WITH OFFICE NOTE, FIXED	ABDUR RAZZAK Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A WAHAB J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
30	Bail Appln./734/2025 FIXED	RIAJUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR F HAQUE MR N ISLAM MR A ISLAM M ISLAM	PP, ASSAM

BAIL HEARING

31	AB/156/2024 FIXED	BIHARI LAL SHARMA Versus THE STATE OF ASSAM	MR G N SAHEWALLA MS. S KATAKEY MR M SAHEWALLA MS T J SAHEWALLA	PP, ASSAM
	WITH			
32	AB/157/2024	MANOJ KUMAR AGARWALA Versus THE STATE OF ASSAM	MR G N SAHEWALLA MS. S KATAKEY MR M SAHEWALLA MS T J SAHEWALLA	PP, ASSAM
33	AB/211/2025 FIXED	MD NUR HUSSAIN Versus THE STATE OF ASSAM	MR. P K SARMA MS. B BHUYAN MS R SAHIN	PP, ASSAM
34	AB/222/2025 FIXED	SRI SAHADOT ALI @ SRI SAHADAT ALI AND ANR. Versus THE STATE OF ASSAM	MR. D A KAIYUM MR. M S MONDAL	PP, ASSAM
35	AB/242/2025	DHRUBA JYOTI DAS Versus THE STATAE OF ASSAM	MR. D BARUAH MS S K GUPTA	PP, ASSAM
	WITH			
36	AB/245/2025	NISANT AANAND Versus THE STATE OF ASSAM	MR. D BARUAH MR. M SAIKIA MS S K GUPTA	PP, ASSAM
	WITH			
37	AB/324/2025	HITESH RAY Versus THE STATE OF ASSAM	MR. R B GOHAIN	PP, ASSAM
38	AB/328/2025 FIXED	MD ABDUL HEKIM Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM MS. J AHMED MR. S S AHMED	PP, ASSAM
39	AB/340/2025 FIXED	WAHIDUZZAMAN @ WAHIDUDZZAMAN AND 5 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
40	AB/398/2025 FIXED	JINTU ALI AND 2 ORS Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
41	AB/409/2025 FIXED	ABHIJIT BHUYAN Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR K ISLAM MR A IKBAL J S AHMED	PP, ASSAM
42	AB/427/2025 FIXED	AFSAR ALI Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
43	AB/429/2025 WITH OFFICE NOTE, FIXED	ABDUS SATTAR Versus THE STATE OF ASSAM	MR. A M AHMED B DAS P. GHOSH	PP, ASSAM
44	AB/440/2025 FIXED	ABDUL JALIL AND ANR Versus THE STATE OF ASSAM	MR H R CHOUDHURY K MAINUDDIN	PP, ASSAM
45	AB/475/2025 FIXED	PRANJAL DAS ALIAS KRISHNA DAS AND ANR Versus THE STATE OF ASSAM	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
46	AB/489/2025 FIXED	LUTFOR ALI Versus THE STATE OF ASSAM	MR. A M ALAMAN MR. A S TAPADER MR M AHMED	PP, ASSAM
47	AB/499/2025 FIXED	MUKUT MOSTAFA AHMED Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
48	AB/546/2025 FIXED	PUSPA MANDAL Versus THE STATE OF ASSAM	MR. J AHMED MR Z RAHMAN	PP, ASSAM

49	AB/580/2025 FIXED	NIPEN SARKAR Versus THE STATE OF ASSAM	MR. T N DAS MR. S A HUSSAIN MS PURABI DEKA MS JUTISMITA DAS	PP, ASSAM
50	AB/592/2025 FIXED	SAIDUR RAHMAN @ SAYED ALI AND 2 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A WAHAB J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
ORDERS				
51	Crl.A./241/2024 WITH LCR 3 FILES, OFFICE NOTE, B/O WITH I.A.(Crl.)/917/2024 in Crl.A./241/2024	ISMAIL ALI @ MD. ISMAIL Versus THE STATE OF ASSAM AND ANR.	MR. M A I HUSSAIN MR. A AHMED N ISLAM	PP, ASSAM
52	Crl.A./346/2024 WITH LCR 4 FILES, OFFICE NOTE, B/O WITH I.A.(Crl.)/994/2024 in Crl.A./346/2024	ISMAIL ALI @ MD. ISMAIL Versus THE STATE OF ASSAM AND ANR. BISHNU DUTTA Versus THE STATE OF ASSAM AND ANR	MR. M A I HUSSAIN MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
53	W.P.(Crl.)/7/2025 FIXED WITH I.A.(Civil)/802/2025 in W.P.(Crl.)/7/2025	SASHI KUMAR TEA COMPANY PRIVATE LIMITED Versus THE STATE OF ASSAM SASHI KUMAR TEA COMPANY PRIVATE LIMITED Versus THE STATE OF ASSAM AND ANR	MR H K DAS (P-2) MR. S A HUSSAIN MR D J HALOI L HANGZO G BORO R BARMAN MR H K DAS (P-2) MR D J HALOI L HANGZO G BORO R BARMAN	GA, ASSAM
54	Crl.Pet./316/2025 FIXED	HUJUK CHANDRA DAS @ HIJIK CH DAS AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S RAHMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
3)	MR B D DAS	12-03-2025	To	21-03-2025
4)	MR. J P SHARMA	08-03-2025	To	25-03-2025
5)	MD. H BHUYAN	11-03-2025	To	30-04-2025
6)	MS S DAS	11-03-2025	To	21-03-2025
7)	MS. S SARMA	20-03-2025	To	21-03-2025
8)	MR I RAFIQUE	14-03-2025	To	04-04-2025
9)	MS. B BHUYAN	17-03-2025	To	21-03-2025
10)	MS. S G BARUAH	17-03-2025	To	21-03-2025
11)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
12)	MR. A K DAS	18-03-2025	To	01-05-2025
13)	MR D BARUAH	20-03-2025	To	29-03-2025
14)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
15)	MR. N ISLAM	24-03-2025	To	04-04-2025
16)	MR. A K DUTTA	20-03-2025	To	22-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,21st March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Bail Appln./738/2025 B/O	PUJA DEKA Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN MS. N.A. BEGUM	PP, ASSAM
2	Bail Appln./739/2025 B/O	REJJAK ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN MS. N.A. BEGUM	PP, ASSAM
MOTION (BA)				
3	Bail Appln./830/2025	MD SURAJ ALI @ SOTO Versus THE STATE OF ASSAM AND ANR	MR. D C BORAH MR. K M HASSAN	PP, ASSAM
4	Bail Appln./831/2025	AJAY GOYARI Versus THE STATE OF ASSAM	RAJU DEURI MR. S K DEORI	PP, ASSAM
5	Bail Appln./833/2025	DIPJYOTI HAZARIKA Versus THE STATE OF ASSAM ANR.	MR. U K BARMAN MD N ABED MR H ALI MR. R KONWAR	PP, ASSAM
6	Bail Appln./834/2025	SIMANTA KALITA @ JAAN Versus THE STATE OF ASSAM AND ANR	MR. T HUSSAIN MR. J ALI	PP, ASSAM
7	Bail Appln./835/2025	ARUN CHANDRA DAS @ ARUN DAS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM
8	Bail Appln./836/2025	SHAHINUR ISLAM Versus THE STATE OF ASSAM	U U KHAN	PP, ASSAM
9	Bail Appln./838/2025	ABDUL MALEK Versus THE STATE OF ASSAM	MR. S RAHMAN	PP, ASSAM
10	Bail Appln./841/2025	MAHBUBUL HOQUE Versus THE STATE OF ASSAM	MR. D K BAIDYA MR. V A CHOWDHURY MR. M S HUSSAIN	PP, ASSAM
11	Bail Appln./842/2025	BIJAN SINGH Versus THE STATE OF ASSAM	B BURAGOHAJIN	PP, ASSAM
12	Bail Appln./846/2025	AMINUR HUSSAIN Versus THE STATE OF ASSAM	MS. M MEDHI MD. I HUSSAIN	PP, ASSAM

MOTION

13	Crl.Rev.P./86/2025	SALIM ALI Versus THE STATE OF ASSAM AND ANR.	MS. J PAUL MS S BHOWMICK MS. S AHMED	PP, ASSAM
14	Crl.Rev.P./87/2025	SRI JAYANTA BAISHYA Versus SMT ANAMIKA DEKA	DR. N DEKA MS P CHAKRABORTY MISS. R. DAS	
15	Crl.Pet./235/2025 FIXED	SELIMUL ISLAM Versus THE STATE OF ASSAM AND ANR.	K RAHMAN MR. SAIDUL ALOM	PP, ASSAM
16	Crl.Pet./348/2025	SAMIR PURI Versus THE STATE OF ASSAM AND ANR.	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	PP, ASSAM
17	Crl.Pet./349/2025	EKRAMUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR A ISLAM	PP, ASSAM
18	Crl.Pet./350/2025	PABITRA KALITA Versus THE STATE OF ASSAM AND ANR	MR. D BORAH K BARMAN	PP, ASSAM
19	Crl.Pet./351/2025	SOLEMAN ANSARY @ ANSARI Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR H AGARWAL MR J SINGH MR P DOLEY MS S JAIN	PP, ASSAM
20	Crl.Pet./352/2025	MD AMINUL HAQUE @ ISLAM Versus THE STATE OF ASSAM AND ANR	DR G J SHARMA LEGAL AID COUNSEL	PP, ASSAM
21	Crl.Pet./353/2025	SAHIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. A Z AHMED MR. A KHALEK	PP, ASSAM
22	Crl.Pet./354/2025	SMTI GITANJALI BORDOLOI Versus THE STATE OF ASSAM	MR P DAS A DAS MS N BARUAH	PP, ASSAM
23	Crl.Pet./355/2025	SRI DILIP BORDHAN AND ANR. Versus SMTI NIKITA DAS	MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR	
24	Crl.Pet./356/2025	RWISUMWI GOYARY Versus THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY J DAS	PP, ASSAM
25	AB/646/2025	MONOWAR HUSSAIN MONDAL @ MONOWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M HOQUE	PP, ASSAM
26	AB/650/2025	SHRI BATUL SINHA @ SHRI SUSHANTA SINHA AND ANR Versus THE STATE OF ASSAM	MR B SINHA MR. H ISLAM	PP, ASSAM
27	AB/654/2025	AM BAHADUR CHETRY Versus THE STATE OF ASSAM	MR. S D ROY MS K DEKA	PP, ASSAM

ADMISSION

28	Crl.Pet./1264/2022 WITH LCR 2 FILES(SCANNED COPY), FIXED WITH I.A.(Crl.)/312/2023 in Crl.Pet./1264/2022	DR. FARHIN IQBAL Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. R J DAS MRS S SAIKIA	PP, ASSAM
		SURANJANA HAZARIKA, Versus THE STATE OF ASSAM AND ANR	MR. R HAZARIKA MR. R HAZARIKA	PP, ASSAM
29	Crl.Pet./762/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	LACHIT GOGOI Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR G G GOGOI A TALUKDAR	PP, ASSAM

30	Crl.Pet./1541/2024 FIXED	RAJPAL SINGH POONIA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MS. K VERMA MR. I U CHOWDHURY MR I A HAZARIKA I KUMARI	PP, ASSAM
	WITH			
31	AB/3375/2024 WITH CASE RECORD AND CASE DIARY(SCANNED COPY)	RAJPAL SINGH POONIA Versus THE STATE OF ASSAM	MR. I A HAZARIKA MS. K VERMA MR. I U CHOWDHURY I KUMARI	PP, ASSAM
32	Crl.Rev.P./14/2025 FIXED	GANGLAB BRAHMA Versus THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	PP, ASSAM
33	Crl.A./95/2025 WITH I.A.(Crl.)/262/2025 in Crl.A./95/2025	ADHISH KARMAKAR AND ANR Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM	PP, ASSAM
34	Crl.Pet./181/2025 FIXED	FARID ALI ALIAS FAJLUR ALI Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	MD. S HUSSAIN (R-2) MR. M Z SHAH (R-2) PP, ASSAM
		<u>BAIL HEARING (BA)</u>		
35	Bail Appln./251/2025 WITH CASE RECORD(SCANNED COPY)	MAFUJUL ISLAM @ MAFUZUL ISLAM Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MR. M S HUSSAIN	PP, ASSAM
36	Bail Appln./317/2025 WITH	RAJU BANERJEE Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR K J SAIKIA	PP, ASSAM
37	Bail Appln./40/2025	BIKASH GOGOI Versus THE STATE OF ASSAM	MR. S BOIRAGI MR. D GOGOI	PP, ASSAM
		<u>BAIL HEARING</u>		
38	AB/150/2025 B/O	MAIDUL ALI Versus THE STATE OF ASSAM	MR A K AHMED MS P KAKATI	PP, ASSAM
39	AB/252/2025 FIXED	PAKIJA KHATUN Versus THE STATE OF ASSAM	MD N ISLAM	PP, ASSAM
40	AB/412/2025 FIXED	DWIPEN ATHPARIA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
41	AB/423/2025 FIXED	JAIFUL ALI Versus STATE OF ASSAM	MR. I C DEKA	PP, ASSAM
42	AB/541/2025 WITH OFFICE NOTE, FIXED	ABDUL KUDDUS MOLLAH AND 10 ORS Versus THE STATE OF ASSAM AND ANR.	MR. I ALAM MR. T SK	PP, ASSAM
43	AB/547/2025 FIXED	INDESWAR BORA Versus THE STATE OF ASSAM	MR. A AHMED MR. R ALI U U KHAN	PP, ASSAM
		<u>ORDERS</u>		
44	Crl.Pet./1302/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	TAPOBRAT CHUTIA Versus THE STATE OF ASSAM AND ANR	MR. R ISLAM S BEGUM T TALUKDAR	PP, ASSAM
45	Crl.Pet./1414/2024 FIXED	HRIDAY RAJKHOWA Versus PRATUL DEKA AND 3 ORS	MR. K BORUAH MR. M ALAM MS. P BORAH	MR. M BISWAS (R-1) J SINGPHO (R-1) MR. A GHOSAL(R-1)
46	Crl.Pet./119/2025 FIXED	SRI GUNADHAR TAMULI, Versus THE STATE OF ASSAM AND ANR	MR B SHARMA MR S SHARMA MR. M HASSAN	PP, ASSAM

47	Crl.Pet./124/2025 FIXED	SRI ACHINTYA KUMAR BORA Versus THE STATE OF ASSAM AND ANR.	MR. D BARUAH MR. P K BORDOLOI MS. P HANDIQUE	PP, ASSAM
48	Crl.Pet./162/2025 WITH LCR 2 FILES(SCANNED COPY), FIXED	BIREN DUTTA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MS. D GHOSH MS N DEKA MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	PP, ASSAM
49	I.A.(CrI.)/259/2025 in CrI.A./1880/2025 WITH CrI.A./1880/2025 (Filing Number) WITH I.A.(CrI.)/1881/2025 (Filing Number)	SUKHURAM SATNAMI Versus THE STATE OF ASSAM SUKHURAM SATNAMI Versus THE STATE OF ASSAM SUKHURAM SATNAMI Versus THE STATE OF ASSAM	DARAK ULLAH MS A HUSSAIN SABRISH AHMED	PP, ASSAM
50	I.A.(CrI.)/263/2025 in CrI.A./1711/2025 WITH CrI.A./1711/2025 (Filing Number) WITH I.A.(CrI.)/2353/2025 (Filing Number)	MOFIZUR RAHMAN @ SUJAN Versus THE STATE OF ASSAM MD MOFIZUR RAHMAN ALIAS SUJAN Versus THE STATE OF ASSAM MD MOFIZUR RAHMAN ALIAS SUJAN Versus THE STATE OF ASSAM	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR B P SARMAH MR B P SARMAH B SAHA CHINMOY CHAKRAVARTY CHINMOY CHAKRAVARTY	PP, ASSAM
51	I.A.(CrI.)/264/2025 in CrI.A./1784/2025 WITH CrI.A./1784/2025 (Filing Number) WITH I.A.(CrI.)/1785/2025 (Filing Number)	ABDUL MOTALEB Versus THE STATE OF ASSAM ABDUL MUTALEB Versus THE STATE OF ASSAM ABDUL MUTALEB Versus THE STATE OF ASSAM	MR. A H BHUYAN	PP, ASSAM
HEARING				
52	Crl.Pet./373/2023 WITH LCR 2 FILES(SCANNED COPY), FIXED	INAMUL HASAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA MR R K DUTTA MS. P SAHARIA	MR. SURAJIT DAS, AMICUS CURIAE (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
3)	MR B D DAS	12-03-2025	To	21-03-2025
4)	MR. J P SHARMA	08-03-2025	To	25-03-2025
5)	MD. H BHUYAN	11-03-2025	To	30-04-2025
6)	MS S DAS	11-03-2025	To	21-03-2025
7)	MS. S SARMA	20-03-2025	To	21-03-2025
8)	MR I RAFIQUE	14-03-2025	To	04-04-2025

9)	MS. B BHUYAN	17-03-2025	To	21-03-2025
10)	MS. S G BARUAH	17-03-2025	To	21-03-2025
11)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
12)	MR. A K DAS	18-03-2025	To	01-05-2025
13)	MR D BARUAH	20-03-2025	To	29-03-2025
14)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
15)	MR. N ISLAM	24-03-2025	To	04-04-2025
16)	MR. A K DUTTA	20-03-2025	To	22-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,21st March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/467/2019	MANAM PATIR MAHANTA Versus THE STATE OF ASSAM AND 4 ORS.	MR A ALI MS. M KHATUN	GA, ASSAM SC, AG MR. N ALAM (R5) MR. S U AHMED (R5) SC, IRRIGATION
2	WP(C)/979/2019	SEEMA DEVI Versus THE UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA	MR. D C BORAH (C.G.C., R1-R5) ASSTT.S.G.I.
3	WP(C)/6234/2019	AKHIL KUMAR SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K DAS MR. A CHAMUAH MR. D BARMAN	GA, ASSAM
4	WP(C)/237/2020	SYED FIDDUSAR RAHMAN Versus THE STATE OF ASSAM AND 9 ORS	MR. M K CHOUDHURY MR. R C SAIKIA MS. K SAIKIA MS. N DEY MS N DAS MR S DAS MR G BARUAH	SC, ELEM. EDU MR A DASGUPTA J U AHMED MR S R NAWAZ (R-11) MR J U AHMED (R-11) MR. U. SARMA, SC, SEC. EDU. SC, BTC
5	WP(C)/927/2020	RAJA SARMA @ RAJA SARMAH Versus THE STATE OF ASSAM AND 8 ORS	MR J P DAS MS. A HAZARIKA	SC, HEALTH
6	WP(C)/1502/2020	PANKAJ SAIKIA Versus UNION OF INDIA AND 3 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. S S ROY ASSTT.S.G.I.
7	WP(C)/2772/2020	MAJNUR ALI Versus THE STATE OF ASSAM AND ANR.	MR. S K DAS MR D BARMAN	GA, ASSAM
8	WP(C)/3599/2020	BISWAJIT SARMA AND 8 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A GOGOI MR D K BARUAH	GA, ASSAM
9	WP(C)/3948/2020	FOZILA KHATUN Versus THE STATE OF ASSAM AND 4 ORS.	MR. M AHMED MD I H LASKAR	GA, ASSAM
10	WP(C)/5567/2020	KHANINDRA BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR A KALITA MR. M MAHANTA	SC, TRANSPORT

11	WP(C)/2532/2021	NIJARA KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	SC, ELEM. EDU MR. N J GOGOI SC, SSA
12	WP(C)/1095/2022 FIXED	BULA SARKAR Versus THE STATE OF ASSAM AND 9 ORS	MR. S NATH MRS R DEKA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	MR. M K BORO MR. S R BARUAH MR D K ROY, SC, AHSEC (R-3) MR. B DEORI, GA, ASSAM (R-9 & 10) SC, SEC. EDU. SC, BTC
13	WP(C)/2559/2022 FIXED	ON THE DEATH OF DR. DILIP KUMAR BARUAH, HIS LEGAL HEIR MRS. LONI BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MR. D BHUYAN	MR. C.S. HAZARIKA, GA, ASSAM MR. R.K. TALUKDAR, SC, AG SC, HEALTH SC, FINANCE DEPTT.
14	WP(C)/140/2023	DEBAJIT SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MS P SARMA	GA, ASSAM MR. D BORAH (r-4,5,6) SC, HOUSING AND URBAN AFFAIRS SC, FINANCE
15	WP(C)/213/2023	MUKTINATH DOLEY Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO	SC, P AND R.D. GA, ASSAM SC, APSC
16	WP(C)/799/2023	SREEMAN ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MR J. ISLAM	GA, ASSAM SC, A.H and V. DEPT.
17	WP(C)/2212/2023 FIXED	PROBIN BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. N HOSSAIN MR N SARMA MR M MONDAL	SC, ELEM. EDU MR P K BORAH, SC, DEPT. OF SCHOOL EDUCATION. MR. S K TALUKDAR, SC, AG MR. R K TALUKDAR, SC, AG (A&E) MS. S KONWAR, SC, ELEMENTARY EDUCATION DEPT.
18	WP(C)/2820/2023	MD. ABDUL ODUD BARBHUIYA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, SEC. EDU. SC, FINANCE
19	WP(C)/3194/2023	BIREN MOCHAHARI AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI	GA, ASSAM SC, BTC SC, REVENUE
20	WITH WP(C)/2983/2023	DEEPAK NIROLA AND 10 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI	GA, ASSAM SC, BTC SC, REVENUE
21	WP(C)/3417/2023	APARNA TALUKDAR Versus THE STATE OF ASSAM AND 7 ORS	MR. N NATH MR. D THAKUR MS A BARUAH MS D BORUAH	GA, ASSAM SC, AG
22	WP(C)/3706/2023	DR. SIDDHARTHA BURAGOHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BHATTACHARYYA MR D K BHATTACHARYYA MS R B DEB	GA, ASSAM SC, HEALTH
23	WITH WP(C)/3098/2023	DR. SIDDHARTHA BURAGOHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BHATTACHARYYA MS R B DEB MR D K BHATTACHARYYA	MR D KALITA (R-5) GA, ASSAM MR. D NATH (R-5) MR B GOGOI, SC, HEALTH AND FAMILY WELFARE DEPTT. (R-2,3,4) SC, FINANCE
24	WP(C)/4585/2023	KISHOK TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. I ALAM MR. T SK	SC, PWD SC, FINANCE

25	WP(C)/4911/2023	JIABUR RAHMAN AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR B P BORAH MR P J DUTTA A KALITA MISS. J GOGOI	SC, P AND R.D. SC, FINANCE
26	WP(C)/5168/2023	ACHATA NATH Versus THE STATE OF ASSAM AND 5 ORS	MR. D GOGOI MR. R BORA	SC, HANDLOOM AND TEXTILE SC, NCHAC SC, FINANCE
27	WP(C)/5905/2023 WITH WP(C)/1949/2020(D/O), FIXED	HEMANTA KUMAR TAMULY Versus THE STATE OF ASSAM AND 3 ORS	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU MR. S DUTTA (r-4) SC, SCERT, ASSAM MR P CHOUDHURY (r-4) MR. P SENGUPTA (r-4) MS P SAIKIA (r-4)
	WITH I.A.(Civil)/1213/2024 in WP(C)/5905/2023	TAPAN KUMAR SARMA Versus HEMANTA KUMAR TAMULY AND 3 ORS	MR. P SENGUPTA MR. P SENGUPTA	SC, ELEM. EDU SC, SCERT, ASSAM MS D BORGOHAIN
28	WP(C)/6042/2023 FIXED	ARATI SINGHA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR N SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
29	WP(C)/156/2024 FIXED	MADHU SHUDHAN SARKAR Versus THE ADDL CHIEF SECRETARY TO THE GOVT OF ASSAM, FINANCE DEPARTMENT AND 6 ORS	MS. J PAUL MS S BHOWMICK	SC, ELEM. EDU SC, FINANCE
	WITH WP(C)/98/2024	DEBA CHARAN DAS Versus THE ADDITIONAL CHIEF SECRETARY TO TH GOVT OF ASSAM AND 6 ORS	MS. J PAUL MS S BHOWMICK	SC, ELEM. EDU SC, FINANCE
31	WP(C)/953/2024	PARBATI BASFOR Versus THE UNION BANK OF INDIA AND 4 ORS	MR D MAHANTA	MR. M SHARMA (r-1 to 5) MS. S YASMIN (r-1 to 5) SC, UBI
32	WP(C)/1417/2024	SHAHADAT HUSSAIN MOLLAH Versus THE STATE OF ASSAM AND 7 ORS	MR M H AHMED I AMIN MR. O ULLAH	GA, ASSAM MS. M BHATTACHARJEE MR A CHAKRABORTY
	WITH WP(C)/7346/2023	SHAHADAT HUSSAIN MOLLAH Versus THE STATE OF ASSAM AND 6 ORS	MR M H AHMED I AMIN MS K PAME T PABIN MS. N SULTANA	GA, ASSAM
34	WP(C)/1519/2024 FIXED	IMDADUL ISLAM AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. A DEKA	SC, ELEM. EDU SC, FINANCE
35	WP(C)/1684/2024	HITEN KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR D K DAS MR H BETALA MR C KUMAR	SC, AG (A AND E) GA, ASSAM SC, PWD
36	WP(C)/1863/2024 FIXED	GAJENDRA NATH KALITA Versus THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM MR. S U AHMED (R-5) SC, SEC. EDU. A M RAHMAN (R-5)
37	WP(C)/2015/2024 B/O	LAKHYANATH PAME Versus THE STATE OF ASSAM AND 4 ORS	MR P R SARMA MR D MEDHI MS. P. NAIDING	SC, SEC. EDU. SC, SEBA
38	WP(C)/2984/2024	SITA BASFOR @ SITA BASFORE Versus THE STATE OF ASSAM AND 6 ORS	MR. N K MURRY MS P TOKBIPI S DEB MS S.DAS P HAJONG	GA, ASSAM SC, AG SC, GMC SC, FINANCE
39	WP(C)/3052/2024	DR. ATOWAR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. A ALI MR S ISLAM MR. Y ALI	SC, HIGHER EDU

40	WP(C)/3876/2024	C/5023374 HAV/CLERK L TOMBA SINGHA AND 421 ORS Versus THE UNION OF INDIA AND 4 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI MR. T NATH	MR. S S ROY DY.S.G.I.
41	WP(C)/4300/2024 FIXED	DIPTI GOGOI Versus THE STATE OF ASSAM AND 7 ORS	MR M AHMED A. K. KANU	GA, ASSAM SC, AG SC, SEC. EDU. SC, FINANCE
42	WP(C)/4378/2024 FIXED	PIJUS KANTI DE Versus THE SECRETARY AND 11 ORS	MR D SENAPATI MR. S ROY MR. M H LASKAR MS. S KATAKEY	MR. S P CHOUDHURY (R-12) MS B DEVI(R-12) MS. M BORA(R-12) DY.S.G.I.
43	WP(C)/5584/2024	NAZIR ALI Versus THE STATE OF ASSAM AND 5 ORS	MS F BEGUM MS P DASGUPTA MR S PAUL	SC, HEALTH
44	WP(C)/5759/2024	DR. GEETASHREE BORI Versus ASSAM AGRICULTURAL UNIVERSITY AND 3 ORS	MRS. P GOSWAMI MS N SAIKIA MR. A SAIKIA	MR. P D NAIR(R-3,4) MR. A CHETRY (R-3,4) MR G ALAM(R-3,4) MR. H ROHMAN(R-3,4) MR S R A NASER(R-3,4) SC, AAU
45	WP(C)/5911/2024	KIRAN SAHARIAH Versus THE STATE OF ASSAM AND 4 ORS	MR. P K MUNIR MR. A. GAYAN	SC, AG (A AND E) SC, HEALTH AND F W
46	WP(C)/6213/2024 FIXED	SANJOY KUMAR TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MD S HOQUE MR. M DEKA MS B A AHMED MS A BEGUM	MR K BHUYAN(R-5) MR H A AHMED (R-5) MR N ISLAM(R-5) MR D K ROY(R-6,4) MS. J BATHARISA(R-6,4) SC, SEC. EDU.
	WITH			
47	WP(C)/4903/2024	PARBANANDA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR K BHUYAN MR. M U E BHUYAN R K TALUKDAR	SC, SEC. EDU.
48	WP(C)/6423/2024	KRISHNA MONI BORA Versus THE CHAIRMAN, ASSAM HIGHER SECONDARYU EDUCATION COUNCIL (AHSEC) AND 4 ORS	DR. P AGARWAL LEGAL AID COUNSEL	SC, HIGHER EDU
49	WP(C)/7080/2024	PRIYANKA GOGOI AND 17 ORS Versus THE UNION OF INDIA AND 11 ORS	MD H R AHMED M BEGUM	MS. B SARMA (C.G.C) DY.S.G.I.
50	WP(C)/70/2025	RATNA DEEP DAS AND 6 ORS Versus THE UNION OF INDIA AND 11 ORS	MD H R AHMED M BEGUM	MRS S BARUAH (C.G.C) DY.S.G.I.
51	WP(C)/772/2025	SYED INTERUDDIN AHMED Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MRS. R S DEURI MR D S DEKA MS. L WANGSA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
52	WP(C)/1341/2025 FIXED	SRI BULBUL CHOUDHURY Versus THE STATE OF ASSAM AND ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	SC, SEC. EDU.
		ORDERS		
53	WP(C)/2760/2022	ASISH DEB Versus THE STATE OF ASSAM AND 5 ORS	MR. S D PURKAYASTHA MR S CHOUDHURY MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, PWD
54	WP(C)/1824/2024 B/O	DEBANANDA PEGU Versus THE STATE OF ASSAM AND 4 ORS	MR P R SARMA MR D MEDHI MR. S. PEGU	SC, SEC. EDU. SC, SEBA

55	WP(C)/1849/2024 FIXED	JAMIR HUSSAIN AND 33 ORS. Versus THE STATE OF ASSAM AND 9 ORS	MR. R ALI MR M SHELM MR M Z SHAH	SC, ELEM. EDU GA, ASSAM MR. B TALUKDAR MS A HUSSAIN (R-9) R BEGUM (R-9) H G DAISY (R-9) MR N ZAMAN (R-9)
56	I.A.(Civil)/748/2025 in Review.Pet./864/2025	SABIJAN BIBI Versus JAMILA BIBI AND ORS	MR M A ISLAM MR J I MONDAL	SC, P AND R.D. GA, ASSAM SC, AG SC, BTC SC, FINANCE
	WITH Review.Pet./864/2025 (Filing Number)	SMT SABIJAN BIBI Versus JAMILA BIBI AND ORS	MR J I MONDAL	SC, P AND R.D.
HEARING				
57	WP(C)/502/2021 FIXED	AJIT RANJAN ACHARJEE Versus THE STATE OF ASSAM AND 11 ORS	MR K BHUYAN MR S N ADHYAPAK MS B DAS MR N ISLAM R K TALUKDAR	GA, ASSAM MR. P J SAIKIA (r-8) MR M GARODIA (R-11) MR. R DUBEY (R-12) MR H BEZBARUA (R-9) MS R DAS (R-11) MS. A B KAYASTHA (R-12) MR. A N I HUSSAIN (R-12) MS. P K DEVI (R-9) MR. S BISWAS MR C GOGOI MS D DEVI

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LEAVE NOTE OF ADVOCATES FOR 21/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
3)	MR B D DAS	12-03-2025	To	21-03-2025
4)	MR. J P SHARMA	08-03-2025	To	25-03-2025
5)	MD. H BHUYAN	11-03-2025	To	30-04-2025
6)	MS S DAS	11-03-2025	To	21-03-2025
7)	MS. S SARMA	20-03-2025	To	21-03-2025
8)	MR I RAFIQUE	14-03-2025	To	04-04-2025
9)	MS. B BHUYAN	17-03-2025	To	21-03-2025
10)	MS. S G BARUAH	17-03-2025	To	21-03-2025
11)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
12)	MR. A K DAS	18-03-2025	To	01-05-2025
13)	MR D BARUAH	20-03-2025	To	29-03-2025
14)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
15)	MR. N ISLAM	24-03-2025	To	04-04-2025
16)	MR. A K DUTTA	20-03-2025	To	22-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,21st March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./214/2016	MD. SIRAJUL ISLAM Versus THE STATE OF ASSAM AND ANR	MS.B CHOUDHURY MR.B M CHOUDHURY MR.S D PURAKAYATHA MS.I TERANGPI MRS.M S SUNDI MR.U CHOUDHURY MS.M DUTTA MR.HABIBULLAH	PP, ASSAM(R1)
2	Crl.Pet./221/2016	PRABIN KUMAR MAHANTA Versus THE STATE OF ASSAM AND 3 ORS	MR.K N CHOUDHURY MR.M MAHANTA MS.R DEKA MS.B DAS	MD. B HUSSAIN PP, ASSAM MR. P B MAZUMDER
3	Crl.Pet./700/2016	ALI HUSSAIN and 7 ORS. Versus HAKIM ALI and ANR.	MR.A M KHAN	MR.N AHMED MR.M AHMED MR.A HUSSAIN PP, ASSAMR. 2.
4	Crl.Pet./1015/2016	HEMANTA KR. DAS and ANR. Versus STATE OF ASSAM and ANR.	MR.A BHATTACHARYYA MR.S DEY MRK TALUKDAR	MR. S CHETIA (R2) MR. A GOYAL (R2) MR. A CHOUDHURY (R2) PP, ASSAM
ORDERS				
5	Crl.Pet./293/2016	SHAHJAMARUL HOQUE @ BITTU Versus THE STATE OF ASSAM AND ANR	MR.ALHAJJ INAM UDDIN MR.M ALAMGEER	PP, ASSAM
6	Crl.Pet./331/2016 WITH LCR 1 FILE	MD. CHAN MIYA MANDAL Versus THE STATE OF ASSAM AND ANR	MR.S C BISWAS MRM RAHMAN MS.J BORAH MR. S BISWAS MR.H A TALUKDAR MR.D BANIA	PP, ASSAM
7	Crl.Pet./1458/2019	DURJADHAN @ D. DURYUDHAN Versus MAJONI KHATOON @ MAJONI DAS	MR. A SARMA MR M K ROY MS. M CHAKRABORTY	
HEARING				
8	Crl.A./59/2012 WITH LCR 5 FILES	SRI ANIL DAS Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM

9	Crl.A./103/2012 WITH LCR 1 BUNDLE	KHAGENDRA NATH BORO @ BORO Versus CENTRAL BUREAU OF INVESTIGATION	MR. A M BORA MR.M CHOUDHURY MR. B BHAGAWATI MS. C CHOUDHURY MR G A HUSSAIN MR.P K MUNIR MR.B BHAGAWATI	SC, CBI
WITH				
10	Crl.A./114/2012	HARAKANTA DEKA Versus CENTRAL BUREAU OF INVESTIGATION,	MR.D K DAS MS.M BORO MRR BARMAN	SC, CBI
11	Crl.Rev.P./360/2012 WITH LCR 4 FILES	RAMESH SAHU Versus THE STATE OF ASSAM	MR.S SARMA MR.R HAZARIKA MR.J ROY MR.S BORTHAKUR	PP, ASSAM
12	Crl.Rev.P./365/2012 WITH LCR 3 FILES	MD. JAFAR ALI @ JAFAR ALI Versus THE STATE OF ASSAM	MS. R CHOUDHURY (AMICUS CURIAE) MR.S SINHA MR. S B PRASAD	PP, ASSAM
13	Crl.Rev.P./402/2012 WITH LCR 2 FILES	PRATUL BARMAN Versus THE STATE OF ASSAM	MR.D K BAGCHI MR.D CHAKRABORTY MR.P KAKATI	PP, ASSAM
14	Crl.Rev.P./454/2012 WITH LCR 3 FILES	DURGA DIHINGIA Versus THE STATE OF ASSAM	MR.P TALUKDAR MS.J DEKA MS.M DUTTA MR.N GOGOI	PP, ASSAM
15	Crl.Rev.P./501/2012 WITH LCR 3 FILES	RAJIB GOGOI and 2 ORS Versus THE STATE OF ASSAM	MR.T J MAHANTA MR.B BORA MR.A BHATTACHARYA MR.S M RAHMAN	PP, ASSAM
16	Crl.Pet./982/2019	ANKESH CHANDRA AND ANR. Versus MAKAN SINGH RANA AND ANR.	DR. B U AHMED MR. N HAQUE MR. A K AZAD	MR. T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM
17	Crl.Pet./985/2019	SMT. K. PORWATI Versus THE STATE OF ASSAM AND ANR.	J RABHA	MD A HUSSAIN (Legal Aid Counsel) PP, ASSAM
18	Crl.Pet./1025/2019 WITH LCR 3 FILES	SATYAJIT TERANG Versus TILUTTOMA HASNU	MR J CHUTIYA MS. S KEMPRAI	MR J PAYENG
19	Crl.Pet./1136/2019 WITH LCR 1 FILE (SCANNED COPY)	MANOJ KUMAR DAS Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. S CHAUHAN MR. P MAZUMDER PP, ASSAM
20	Crl.Pet./1144/2019 WITH LCR 1 FILE (SCANNED COPY)	BANAJIT BHAGAWATI Versus THE STATE OF ASSAM AND ANR.	MS. B CHOUDHURY MS S SHARMA MS. J DAS	PP, ASSAM
21	Crl.Pet./1171/2019 WITH LCR 2 FILES	ENARA BEGUM AND ANR Versus State Of Assam	MS. R CHOUDHURY MR. A WAHAB MR D. CHAKRABORTY	MR. A ALAMGEER MR. A ALAM PP, ASSAM
22	Crl.Pet./1392/2019 WITH LCR 2 FILES (SCANNED COPY)	SMTI GUNJITA AHUJA AND 3 ORS. Versus VIKASH AHUJA	MR. R DE MS. D DEVI	MR DEBA KUMAR DAS MR. N K KALITA MR D DEKA

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LEAVE NOTE OF ADVOCATES FOR 21/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
3)	MR B D DAS	12-03-2025	To	21-03-2025
4)	MR. J P SHARMA	08-03-2025	To	25-03-2025
5)	MD. H BHUYAN	11-03-2025	To	30-04-2025
6)	MS S DAS	11-03-2025	To	21-03-2025
7)	MS. S SARMA	20-03-2025	To	21-03-2025

8)	MR I RAFIQUE	14-03-2025	To	04-04-2025
9)	MS. B BHUYAN	17-03-2025	To	21-03-2025
10)	MS. S G BARUAH	17-03-2025	To	21-03-2025
11)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
12)	MR. A K DAS	18-03-2025	To	01-05-2025
13)	MR D BARUAH	20-03-2025	To	29-03-2025
14)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
15)	MR. N ISLAM	24-03-2025	To	04-04-2025
16)	MR. A K DUTTA	20-03-2025	To	22-03-2025